

# 30934

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF:

M.C. Mehta .

.....Applicant

Versus

Union of India & Ors.

... Respondent

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, UDHAM SINGH NAGAR, UTTARAKHAND THROUGH DISTRICT MAGISTRATE, UDHAM SINGH NAGAR, UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24.11.2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVEMENTIONED MATTER**

**P A P E R - B O O K**

**I N D E X**

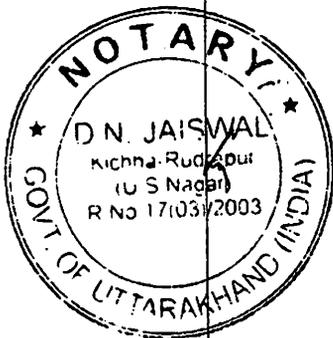
**Srl Particulars**

**Pages**

1. Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Udhm Singh Nagar, Uttarakhand through District Magistrate, Udhm Singh Nagar, Uttarakhand in compliance of orders dated 24.11.2023 passed by this Hon'ble Tribunal in the abovementioned matter
2. **ANNEXURE-1:** A copy of the Compliance Report along with its Annexures.

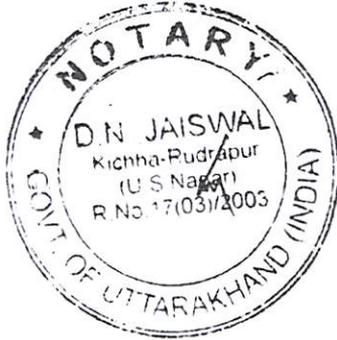
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Place: New Delhi  
dated: 07.06.24



Filed by:

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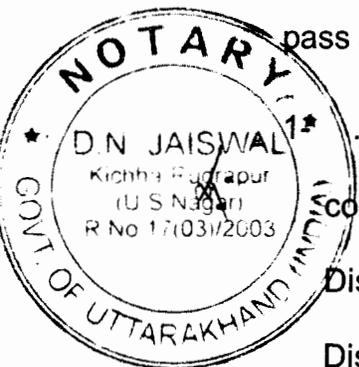
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**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT  
GANGA PROTECTION COMMITTEE, UDHAM SINGH NAGAR,  
UTTARAKHAND THROUGH DISTRICT MAGISTRATE, UDHAM SINGH  
NAGAR, UTTARAKHAND IN COMPLIANCE OF ORDER DATED  
24.11.2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE  
ABOVEMENTIONED MATTER**

I, Uday Raj Singh S/o Shri Moti Lal Singh aged about 59 years, presently posted as District Magistrate, Udham Singh Nagar, District Udham Singh Nagar, Uttarakhand , do hereby solemnly affirm on oath and state as under:

1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file present Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Udham Singh Nagar, Uttarakhand through District Magistrate, Udham Singh Nagar, Uttarakhand.
2. That the abovementioned matter was listed on 24.11.2023 before this Hon'ble Tribunal and after hearing, this Hon'ble Tribunal was pleased to pass a detailed order, the relevant portion of the same is quoted below:-

.....We find that the basic information for proper consideration of the issue have not been disclosed by any of the District. For each of the District with respect to each city/town of the District apart from the other information, following, is required to be



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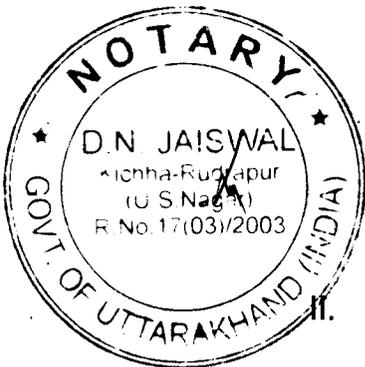
disclosed.

I. Sewage

- a) Per day generation of sewage in each city/town within the District.
- b) Quantity of sewage treated per day, city/town wise.
- c) The Number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.
- d) Quantity of discharged treated waste from each STP, particularly from fecal coliform.
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.
- f) Details of Hotels, Dharmshalas and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.
- g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml).

ii. Municipal Solid Waste Disposal:

- a) Per day generation of Solid waste in each city/town within the District.
- b) Quantity of solid waste treated per day, in each city/town of the District.
- c) The gap in treatment of solid waste.
- d) Legacy waste and the time bound plan to treat legacy waste.



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- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.
- f) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.

III. Construction and Demolition waste

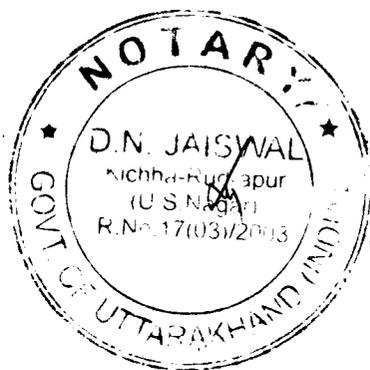
- a) Total per day generation of C & D waste in the District.
- b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.

IV. Industrial Effluent Discharge

- a) Number of Industrial Unit discharging their effluent treated/untreated in River Ganga and its tributaries and details of defaulting industrial units.
- b) Total daily generation of such industrial waste within the district.
- c) The manner of treatment of the industrial waste so generated.
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.
- e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.

V. Regulation of Flood Plain Zone

- a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.
- b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.



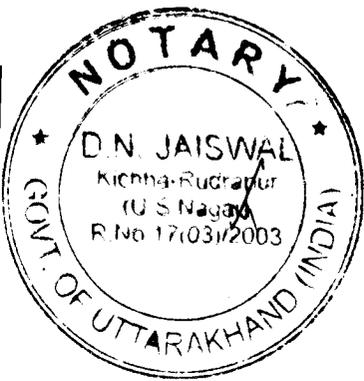
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## VI. Bio medical waste:

- a) The per day total generation of bio medical waste in the District.
- b) The manner of its treatment and disposal.

## VII. Mining:

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016.

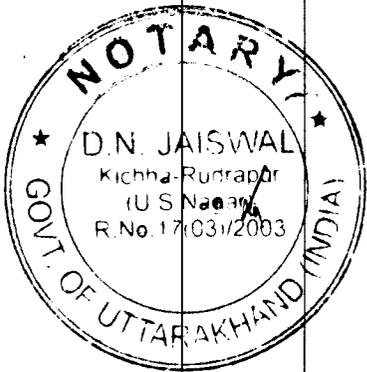


- 2- The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries.
- 3- On the perusal of the reports filed by the District Magistrates of different Districts of Uttarakhand, we find that the above relevant information is missing. Such information is also required by the concerned District Magistrate of other Districts of the States from where river Ganga or its tributaries are flowing. Therefore, we direct that this order be circulated to the Chief Secretaries of all the concerned States i.e. Uttarakhand, Uttar Pradesh, Jharkhand, Bihar and West Bengal so that the report filed by the concerned District Magistrate include the above information.
- 4- Let the fresh report be submitted by the concerned District Magistrate of State of Uttarakhand within eight weeks.
- 5- List the matter on 9<sup>th</sup> February, 2024.

A handwritten signature in black ink, appearing to be 'D.N. JAISWAL', located at the bottom right of the page.

3. That para-wise report on the information sought by the Hon'ble Green Tribunal is as follows (Annexure-1) -

Para No.	Details	Information of District UdhamSingh nagar																																										
	<p><b>1.Sewage</b></p> <p>(a) Per day generation of sewage in each city/town with in the district.</p>	<p><b>Total per day Sewage generation in UdhamSinghnagar district = 117.47 MLD (million liter per day) City/Town wise List attached.</b></p> <table border="1"> <thead> <tr> <th>Name Of town</th> <th>Per day sewage generation in MLD</th> </tr> </thead> <tbody> <tr><td>NN, Rudarpur</td><td>26.61</td></tr> <tr><td>NN, Kashipur</td><td>26.62</td></tr> <tr><td>NPP, Gadarpur</td><td>3.53</td></tr> <tr><td>NPP, Jaspur</td><td>7.65</td></tr> <tr><td>NNP, Bajpur</td><td>5.39</td></tr> <tr><td>NPP, Kichcha</td><td>11.26</td></tr> <tr><td>NPP, Khatima</td><td>8.86</td></tr> <tr><td>NPP, Sitarganj</td><td>4.72</td></tr> <tr><td>NPP, Mahuakheraganj</td><td>1.91</td></tr> <tr><td>NPP, Nagla</td><td>8.78</td></tr> <tr><td>NP, Sultanpurpatti</td><td>1.50</td></tr> <tr><td>NP, Kelakheda</td><td>1.65</td></tr> <tr><td>NP, Dineshpur</td><td>1.72</td></tr> <tr><td>NP, Shaktigarh</td><td>1.18</td></tr> <tr><td>NP, Nanakmatta</td><td>1.28</td></tr> <tr><td>NP, Gularbhoj</td><td>1.05</td></tr> <tr><td>NP, Mahuadbara</td><td>1.11</td></tr> <tr><td>NP, Lalpur</td><td>0.56</td></tr> <tr><td>Sirorikalan</td><td>2.09</td></tr> <tr><td><b>Grand Total</b></td><td><b>117.47</b></td></tr> </tbody> </table>	Name Of town	Per day sewage generation in MLD	NN, Rudarpur	26.61	NN, Kashipur	26.62	NPP, Gadarpur	3.53	NPP, Jaspur	7.65	NNP, Bajpur	5.39	NPP, Kichcha	11.26	NPP, Khatima	8.86	NPP, Sitarganj	4.72	NPP, Mahuakheraganj	1.91	NPP, Nagla	8.78	NP, Sultanpurpatti	1.50	NP, Kelakheda	1.65	NP, Dineshpur	1.72	NP, Shaktigarh	1.18	NP, Nanakmatta	1.28	NP, Gularbhoj	1.05	NP, Mahuadbara	1.11	NP, Lalpur	0.56	Sirorikalan	2.09	<b>Grand Total</b>	<b>117.47</b>
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<b>Grand Total</b>	<b>117.47</b>																																											
	(b) Quantity of sewage treated perday, city/town wise.	Presently no sewage is being treated in District UdhamSingh Nagar.																																										
	(c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.	Since no STP is installed, therefore no quantity of discharged waste is being treated.																																										
	(d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	Since no STP is installed, therefore no quantity of discharged waste is being treated.																																										



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(e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.

Name of town	Bound plan to meet the gap
NN, Rudrapur	125 KLD capacity FSTP is under trial and testing.
NN, Kashipur	18 MLD, 10 MLD STP, 02 MLD STP, 01 MLD STP, 500 KLD, 300 KLD STP & 500 KLD STP with 150 KLD co treatment capacity is under construction and will be completed by Dec 2024.
NPP, Jaspur	DPR for 9 MLD STP with 30 KLD co-treatment capacity has been sent to higher authority for approval.
NPP, Bajpur	10 MLD STP with 50 KLD co-treatment capacity is under construction and will be completed by Dec 2024.
NPP, Kichha	3 MLD STP with 15 KLD co-treatment capacity is under construction and will be completed by Dec 2024.
NPP, Sitarganj	3 MLD STP with 15 KLD co-treatment capacity is under construction and will be completed by Dec 2024.

Copy of the letter No. 4915/ namami gange/450, dated 27.12.2023 of Ex-En UK Pey Jal Nigam, Udham Singh Nagar is attached as **Annexure-I**.

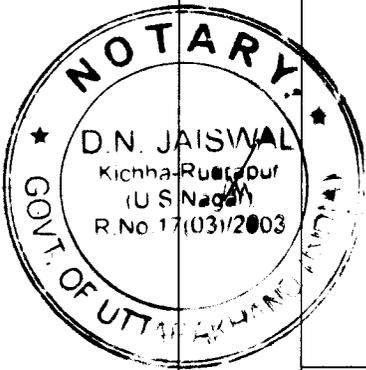
(f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.

Total Hotel/Dharmshala/Ashram – 206  
Total Hotel/Dharmshala/Ashram having consent to operate from State Pollution Control Board (SPCB)/Applied – 100  
Not having consent to operate from State Pollution Control Board (SPCB) – 106  
Action Taken to the unit, not having consent to operate from State Pollution Control Board (SPCB) – Recommendation for show cause Notices/ Directions under the Air & water acts, submitted to Head Office UKPCB by Regional office, Kashipur, which is under Process at Head Office, UKPCB- copy attached.  
**Copy of the letter No. 136/583, dated 06.01.2024 of Regional Officer, Uttarakhand Pollution Control Board, Kashipur is attached as Annexure-II.**

(g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml).

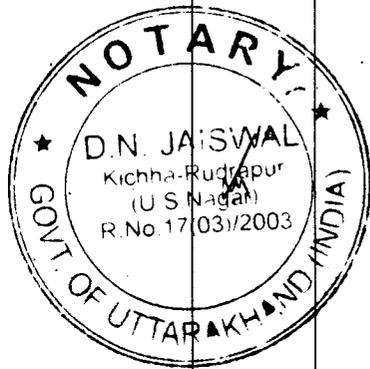
**Water quality in river and its tributaries in abutting districts/town in terms of fecal coliform (MPN/100 ML) :**

River/Tributary	Monitoring location	Fecal coliform (MPN)
Bhella river	U/S Kashipur, (Ramnagar road) of USNagar	170
	D/S at Lohia bridge, Kashipur USNagar	240
Dhella river	U/S at kashipur Moradabad road bridge, USNagar	240
	D/S at Thakurdwara, Aliganj Road, USNagar.	920
Pilakhar river	Bilaspur, Rampur, UP.	220
Kosi river	at Kashipur Bajpur road bridge, Kashipur, USNagar	140
	D/S bypass bridge, Pattikalan, kashipur	920



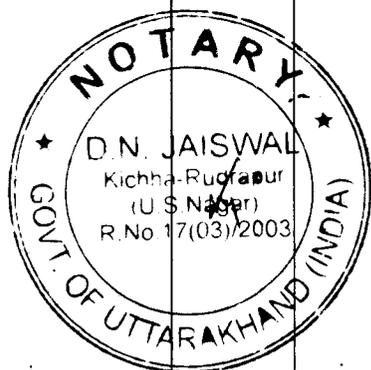
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		Kalyani river	U/S Pantnagar industrial area, USNagar
			D/S Pantnagar industrial area, USNagar
		Kichha river	at kichha, USNagar, D/S Nagarbhalla, Kashipur, USNagar
		Nandhor river	U/S Sitarganj industrial area, USNagar
			D/S behind Sitarganj industrial area, USNagar
		Kailash river	River Kailash Downstream behind Sitarganj Industrial Area, USNagar
			350
			540
			220
			350
			11X10 <sup>2</sup>
			280
		<p>Note-As per standard stipulated under Environment Protection Rule 1986, for primary quality of criteria for bathing water, Fecal coliform (MPN/100ml) levels- Desirable limits- 500 Maximum Permissible- 2500 Copy of the letter No. 136/583, dated 06.01.2024 of Regional Officer, Uttarakhand Pollution Control Board, Kashipur is attached as Annexure-II.</p>	
	<b>2.Municipal Solid Waste disposal</b>	<b>Name of city/town</b>	<b>Per day generation of solid waste</b>
		NN, Rudrapur	121 MTPD
		NN, Kashipur	50-55 MTPD
	(a) Per day generation of Solid Waste in each city/town with in the district.	NPP, Gadarpur	8 MT/D,
		NPP, Bajpur	10.5 TPD
		NPP, Jaspur	25 MT/D
		NPP, Kichcha	50 T
		NPP, Khatima	12MT/D
		NPP, Sitarganj	19 T
		NPP, Mahuakheraganj	3 MT/D
		NPP, Nagla	4.5 T
		NP, Gularbhoj	2.2 TPD
		NP, Sultanpurpatti	4 MT/D
		NP, Kelakheda	4.5 TPD
		NP, Dineshpur	4-5 MT/D
		NP, Shaktigarh	1.2 MT/D
		NP, Nanakmatta	4.03 T
		NP, Mahuadbara	3 MT/D
		NP, Lalpur	0.36 T



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<b>(b) Quantity of Solid Waste treatment per day, in each city/town of the district.</b>	<b>Name of city/town</b>	<b>Quantity of Solid Waste</b>
	NN, Rudarpur	76 MTPD
	NN, Kashipur	30-35 MTPD (Solid waste is segregated and disposed off by nagar nigam)
	NPP, Gadarpur	7 MT/D (The waste is treated by compactor machine)
	NPP, Bajpur	7 TPD,
	NPP, Jaspur	18.75MT/D
	NPP, Kichha	0.5 T (Composting in NPP Kichha)
	NPP, Khatima	6 MT/D
	NPP, Sitarganj	4 T (Treated by manual and mechanical)
	NPP, Mahuakheraganj	2 MT/D (Treated by manual and mechanical)
	NPP, Nagla	2.8 T
	NP, Gularbhoj	1.2 TPD
	NP, Sultanpurpatti	3.14 MT/D (Treated by manual in MRF Center)
	NP, Kelakheda	0.3552 TPD (Treated by compactor machine, segregation)
	NP, Dineshpur	3.5 MT/D
	NP, Shaktigarh	1 MT/D (By composting)
	NP, Nanakmatta	0.033 T
	NP, Mahuadbara	1 MT/D
	NP, Lalpur	0.32 T
	<b>(c) The gap in treatment of Solid Waste.</b>	<b>Name of city/town</b>
NN, Rudarpur		45 MT
NN, Kashipur		15-20 MTPD (Untreated waste is being dumped at waste disposal sites)
NPP, Gadarpur		1 MT/D (waste is dumped)
NPP, Bajpur		3.5 TPD
NPP, Jaspur		6.25 MT/D
NPP, Kichha		25 T (Land filling in private land)
NPP, Khatima		15 MT/D
NPP, Sitarganj		15 T, soild waste is being dumped in the trenching ground.
NPP, Mahuakheraganj		1 MT/D (collected in ULB waste processing plant for treatment)
NPP, Nagla		1.7 T (Dumping in private sector by contractor)
NP, Gularbhoj		1.0 TPD (The gap is being dumped at the dumping site)
NP, Sultanpurpatti		0.8502 MT/D ( Collected in ULB MRF Center for treatment)
NP, Kelakheda		4.1448 TPD (after waste processing untreated waste dumped in empty lands with the help of private land owners)
NP, Dineshpur		0.5 - 1.5 MT/D (The gap is being dumped at the dumping site)
NP, Shaktigarh		0.2 MT/D (Untreated waste is being stored in land taken on rent by the Nagar Panchayat)
NP, Nanakmatta		3.99 T (The remaining waste is dumped into the ULB's trenching ground)
NP, Mahuadbara		2 MT/D
NP, Lalpur		0



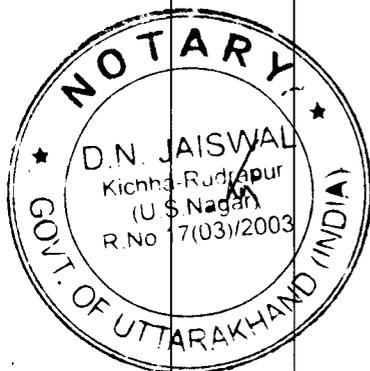
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<b>(d) Legacy waste and the time bound plan to treat legacy waste.</b>	<b>Name of city/town</b>	Legacy waste and the time bound plan to treat legacy waste.
	NN, Rudrapur	Total legacy waste is calculated- 53000 MT. Remediated legacy waste- 9000 MT Remaining legacy waste- 44000 MT Work in progress and will be completed within 2 months.
	NN, Kashipur	Total legacy waste is calculated- 118000 MT. Remediated legacy waste- 29000 MT Remaining legacy waste- 89000 MT Work in progress.
	NPP, Gadarpur	No legacy waste is present.
	NPP, Bajpur	Total legacy waste is calculated- 11970 MT.
	NPP, Jaspur	Total legacy waste is calculated- 13000 MT/D and will be treated within 06 months.
	NPP, Kichha	No legacy waste is present.
	NPP, Sitarganj	13533 MT (approx). The legacy waste tender under process. The legacy waste treatment will be done in 6 months after completion of the procedure.
	NPP, Mahuakheraganj	No legacy waste is present.
	NPP, Nagla	About 15 T, Work will be completed in 1year by environment friends of nagar palika parishad.
	NP, Gularbhoj	No legacy waste is present.
	NP, Sultanpurpatti	No legacy waste is present.
	NP, Kelakheda	No legacy waste is present.
	NP, Dineshpur	No legacy waste is present.
	<b>(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.</b>	NP, Shaktigarh
NP, Nanakmatta		Total legacy waste is calculated- 3500 T. The legacy waste is taken daily by Paryavaran Mitras to the Decentralized segregation hall where it is separated and the separated plastic is compacted and sold. An action plan is being prepared for complete disposal of Legacy waste.
NP, Lalpur		No legacy waste is present.
<b>Name of city/town</b>		Utilization of the treated waste as well as rejects arising out of remediation of legacy waste.
NN, Rudarpur	Approx 600 MT of RDF has been sent to Jabalpur waste to energy plant. Bio soil and inert is being sent to the designated disposal site.	
NN, Kashipur	The soil obtained after remediation of legacy waste used for filling the construction of road in Nagar Nigam area. The RDF recovered from the legacy waste is sent to bahal paper mill for fuel without any cost.	

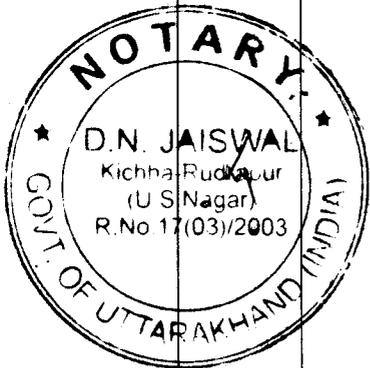


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	NPP, Gadarpur	No legacy waste is present.	
	NPP, Bajpur	Reject	SLF in cluster
		Biomatter/ Enriched soil	Municipal Park and Garden
		RDF	Waste to energy plant
	NPP, Jaspur	DPR is made with the help of consultancy and after it is sanctioned the waste will be treated by machinery process.	
	NPP, Kichha	No legacy waste is present.	
	NPP, Sitarganj	Biomining	
	NPP, Mahuakheraganj	No legacy waste in this ULB.	
	NPP, Nagla	By segregation of organic waste from legacy waste.	
	NP, Gularbhoj	No legacy waste in this ULB.	
	NP, Sultanpurpatti	No legacy waste in this ULB.	
	NP, Kelakheda	No legacy waste in this ULB.	
	NP, Dineshpur	No legacy waste in this ULB.	
	NP, Shaktigarh	The environment friends of Nagar Panchayat are sorting the organic waste from Legacy waste and separating it in the pit for making compost.	
	NP, Nanakmatta	Selling of treated waste to vendor for further supply to recycling plant.(i.e plastic waste, e-waste, polythene, etc.)	
NP, Lalpur	No legacy waste in this ULB.		
(f) Current status of dumping of solid waste with reference to location.	<b>Name of city/town</b>	<b>Current status of dumping of solid waste with reference to location</b>	
	NN, Rudarpur	Currently segregated solid waste is being dumped to Pahadganj trenching ground. Co-ordinated 28.966565 79.403565	
	NN, Kashipur	At present the solid waste is being dumped in the revenue village kachnalgazi in ward no. 40, kashipur	
	NPP, Bajpur	Currently approx 3.5 MT solid waste is dumped in ward no. 1, near yadav gas godam, bajpur.	
	NPP, Jaspur	village Kishanpur, Jaspur	
	NPP, Kichcha	Sirauli khurd, Tehsil Kichha, private land filling	
	NPP, Sitarganj	Ward no. 06, trenching ground	
	NPP, Mahuakheraganj	Waste processing plant NPP Mahuakheraganj.	
	NPP, Nagla	Dumping area is taken by contractor on	



			rent outside the municipal area.
		NP, Gularbhoj	Currently, non-segregated mixed waste that cannot be separated is being dumped at the dumping site located in ward no. 6, colony no.2 of the municipality.
		NP, Sultanpurpatti	ULB MRF center NP sultanpur.
		NP, Kelakheda	Ward no. 04, Jama Masjid ward
		NP, Dineshpur	Currently, non-segregated mixed waste that cannot be separated is being dumped at the dumping site located in Rambag road no. 6.
		NP, Shaktigarh	For disposal of garbage, 01 acre land has been taken on rent in Ranjit nagar Rudrapur Jailcamp.
		NP, Nanakmatta	Nagar panchayat Nanakmatta, Trenching Ground village, Sunkhra.
		NP, Lalpur	Current status is no dumping.
	<b>3. Construction and Demolition waste.</b>		
	(a) Total per day generation of C&D Waste within the district.	<b>Name of city/town</b>	<b>Total per day generation of C&amp;D Waste within the district.</b>
		NN, Rudrapur	Approx 30 ton of C & D waste is dumped in low lying area.
		NN, Kashipur	Presently temporary C&D waste centres has been built in municipal premises and waste is being used for filling low land area and in construction road in nagar nigam area.
		NPP, Gadarpur	No waste is generated.
		NPP, Bajpur	0.75 TPD
		NPP, Jaspur	No waste is generated.
		NPP, Kichha	0.2TPD
		NPP, Sitarganj	No waste is generated.
		NPP, Mahuakheraganj	No waste is generated.
		NP, Gularbhoj	No waste is generated.
		NP, Sultanpurpatti	No waste is generated.
		NP, Kelakheda	150kg/day
		NP, Dineshpur	No waste is generated.
		NP, Nanakmatta	Whatever construction and demolition waste is generated in Nagar Panchayat Nanakmatta is used by the citizens for their own purposes or is sold to any other person.
		NP, Lalpur	No waste is generated.



*[Handwritten signature]*

(b) The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization.

Name of city/town	Total per day generation of C&D Waste within the district.
NN, Rudrapur	A C & D waste disposal plant is proposed.
NN, Kashipur	Presently temporary C&D waste centre has been built in municipal premises & waste is useful filling low land areas and in construction road in nagar nigam area.
NPP, Gadarpur	No waste is generated.
NPP, Bajpur	Store in to MRF center utilization in road making.
NPP, Jaspur	No waste is generated.
NPP, Kichha	No plant is established.
NPP, Sitarganj	No plant is established.
NPP, Mahuakheraganj	No plant is established.
NP, Gularbhoj	No plant is established.
NP, Sultanpurpatti	No plant is established.
NP, Kelakheda	At present there is no plant operating for C & D waste treatment in this body. C & D waste is being used by private operators for land filling near NH-74.
NP, Dineshpur	No plant is established.
NP, Shaktigarh	No plant is established.
NP, Nanakmatta	No plant is established.
NP, Lalpur	No plant is established.

Copy of the letters of Urban Local Body is attached as Letter no. 3576, dt 27.01.2021 of Municipal commissioner, Rudrapur, Letter no. 1886, dt 01.02.2024 of Municipal commissioner, Kashipur, Letters of Executive officer of 16 urban local body (Nagar Palika parishad, Gadarpur, Nagar Palika parishad, Bajpur, Nagar Palika Parishad, Jaspur, Nagar Palika parishad, Kiccha, Nagar Palika parishad, Khatima, Nagar Palika parishad Sitarganj, Nagar Palika parishad Mahuakheraganj, Nagar Palika parishad, Nagla, Nagar Panchayat, Gularbhoj, Nagar Panchayat, Sultanpur, Nagar Panchayat, Kelakheda, Nagar Panchayat, Dineshpur, Nagar Panchayat, Shaktigarh, Nagar Panchayat, Nanakmatta, Nagar Panchayat, Mahuadabra, Nagar Panchayat, Lalpur.

**Annexure-III.**

**4. Industrial Effluent discharge**

(a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.

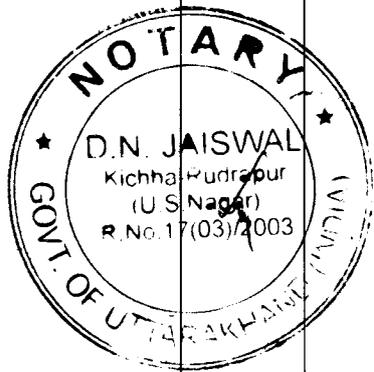
(b) Total daily generation of such industrial waste within the district.

22 industrial units and 01 CETP

Copy of the letter No. 136/583, dated 06.01.2024 of Regional Officer, Uttarakhand Pollution Control Board, Kashipur is attached as **Annexure-II.**

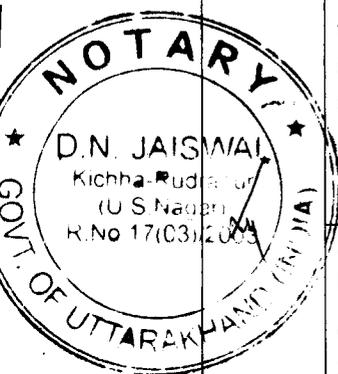
41.247 MLD

Copy of the letter No. 136/583, dated 06.01.2024 of Regional Officer, Uttarakhand Pollution Control Board, Kashipur is attached as **Annexure-II.**

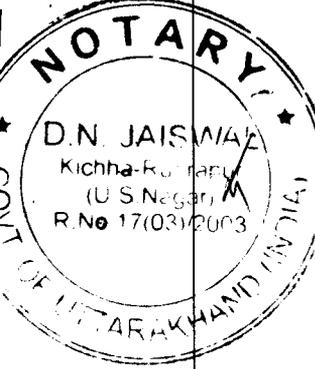


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(c) The manner of treatment of the industrial waste so generated.	<p>1- Manner of Treatment of Industrial effluent of industrial unit in the Integrated Industrial Estate (IIE Pantnagar) : through CETP, Pantnagar.</p> <p>2- Manner of treatment of other 22 Industrial Unit (GPI): through In-House ETP's.</p> <p>Copy of the letter No. 136/583, dated 06.01.2024 of Regional Officer, Uttarakhand Pollution Control Board, Kashipur is attached as <b>Annexure-II</b>.</p>
(d) The discharge effluent analysis from the CETP and ETP treating the industrial waste form each outlet.	<p>The discharge effluent analysis from the CETP and ETP treating the industrial waste form each outlet as submitted by Regional Officer, Uttarakhand Pollution Control Board, Kashipur vide his letter No. 136/583, dated 06.01.2024 is attached as <b>Annexure-II</b>.</p>
(e) The per day generation of industrial solid waste and manner of its treatment and disposal in the district.	<p>As per Hazardous waste annual report 2022-23, total industrial solid waste i.e Hazardous waste generation : 15745.1129 MT/Annum i.e. avg. 43.137MT/day.</p> <p>Hazardous waste generated within the district is being disposed through recycling/incineration/secured land fill/co-processing, by the following agency authorized by UKPCB : <b>List attached</b></p> <p>Copy of the letter No. 136/583, dated 06.01.2024 of Regional Officer, Uttarakhand Pollution Control Board, Kashipur vide his letter No. 136/583, dated 06.01.2024 is attached as <b>Annexure-II</b>.</p>
<p><b>5.Regulation of flood Plain Zone</b></p> <p>(a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district.</p>	<p>Flood Plain Zoning report as submitted by Ex-En, Irrigation division, Rudrapur, Kashipur and Sitarganj vide his letter No. 114, dated 31.01.2024, letter No. 163, dated 30.01.2024, letter No. 121, dated 30.01.2024 is attached as <b>Annexure-IV</b>.</p>
<p>(b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.</p>	<p>Flood Plain Zoning report as submitted by Ex-En, Irrigation division, Rudrapur, Kashipur and Sitarganj vide his letter No. 114, dated 31.01.2024, letter No. 163, dated 30.01.2024, letter No. 121, dated 30.01.2024 is attached as <b>Annexure-IV</b>.</p>
<p><b>6. Bio medical waste.</b></p> <p>(a) The per day total generation of bio medical waste in the district.</p>	<p>Bio medical waste generated all most every day in government and private hospitals of UdhamSinghnagar district-</p> <ul style="list-style-type: none"> <li>• Government Institute- 265.46 Kg</li> <li>• Private Institute- 276.99 Kg</li> </ul> <p><b>Total bio medical waste- 542.45 Kg</b></p>
<p>(b) The manner of its treatment and disposal.</p>	<p>Biomedical waste treatment is done by disposal insulation, autoclaving and shredding the waste.</p> <p>Copy of the letter No. 13247, dated 26.12.2023 of Chief Medical Officer, UdhamSingh Nagar is attached as <b>Annexure-V</b>.</p>
<p><b>7.Mining</b></p> <p>Number of cases registered within a</p>	<ul style="list-style-type: none"> <li>• Illegal mining- 57 cases</li> <li>• Illegal stock- 32 cases</li> <li>• Illegal transportation -267 cases</li> </ul> <p><b>Total- 356 cases</b></p>



*[Handwritten signature]*

	<p>year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and "Enforcement &amp; Monitoring Guidelines for Sand Mining" (EMGSM) and Sustainable Sand Mining Management Guidelines 2016.</p>	<p>Copy of the letter No. 1320/2023-24, dated 16.01.2024 of Deputy Director/GeoScientist, UdhamSingh Nagar is attached as Annexure-VI.</p>
	<p><b>8. Ecological flow of river</b></p> <p>The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15% of flow of water in the river Ganga and its tributaries.</p>	<p>No Hydro project set up on river ganga and its tributaries in Udham Singh Nagar.</p>

4. In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the District Ganga Protection Committee, District Udham Singh Nagar, in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.

  
 DEPONENT

#### VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.



Verified by me at UdhamSinghNagar, Uttarakhand on this 07 day of February, 2024.

DEPONENT  
Filed by:



[KAUSHAL GAUTAM]  
Additional Advocate General for the State of Uttarakhand /  
Respondent  
A-25, Second Floor,  
Defence Colony,  
N. Delhi-110024  
Mobile No. 9811101934  
Email- [officeofkaushalgautam@gmail.com](mailto:officeofkaushalgautam@gmail.com)

Identified the Signature/Initials of ~~\_\_\_\_\_~~ who has/have signed before me  
*Aus*

Certified that sn/Smt. Uday Raj Singh  
be deponent identified by Anangpal  
Sworn/verified that contents of this  
Affidavit at Rudrapur  
Date 07/02/24  
~~D.N. JAISWAL~~  
Notary Kichha-Rudrapur  
(U.S. Nagar) U.P.

ANNEXURE  
कार्यालय अधिशासी अभियन्ता  
निर्माण शाखा, उत्तराखण्ड पेयजल निगम, ऊधमसिंह नगर  
कलैक्ट्रेट परिसर (नन्ही निदेशालय के सामने) रुद्रपुर, जिला- ऊधमसिंह नगर, पिन- 263153  
Email- eeusnager@gmail.com

पत्रांक 4915 / नसासि जीजे / 450

दिनांक- 27/12/2023

सेवा में,

जिलाधिकारी,  
ऊधमसिंहनगर।

विषय-

मनू एनजीटीओ द्वारा O.A. No.-200, 2014-MC Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक नगर आयुक्त, नगर निगम रुद्रपुर, ऊधमसिंहनगर के कार्यालय पत्रांक 1073/5/2023-24 दिनांक 22.12.2023 के क्रम में वांछित सूचना संलग्न कर सादर प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार।

भवदीय

(ज्योति पालनी)  
अधिशासी अभियन्ता

प्रसंग एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:-

1. प्रमाणिक वनाधिकारी, तराई केन्द्रीय वन प्रभाग, रुद्रपुर, ऊधमसिंहनगर को उनके कार्यालय पत्रांक 2190/30-1 रुद्रपुर दिनांक 20.12.2023 के क्रम में सूचनार्थ प्रेषित।
2. नगर आयुक्त, नगर निगम रुद्रपुर, ऊधमसिंहनगर को उनके उक्त पत्र के संदर्भ में सूचनार्थ प्रेषित।

अधिशासी अभियन्ता

Town/ District	Population		Sewage Generation (In MLD)	No of existing STP	Quantity of Sewage Treated	STP capacity	Capacity Utilization/ Quantity of discharge	Remark	
	2011	2023	2023						
	02	03	04	05	06	07	08	09	10
1	NPP Gadarpur	23,289	32,651	3.53	0	0	-	-	DPR for 09 MLD STP with 30 KLD co treatment capacity has been sent to higher authority for approval
2	NPP Jaspur	50,523	70,833	7.65	Since no STP is installed, therefore no quantity of discharged waste is being treated.	Since no STP is installed, therefore no quantity of discharged waste is treated.	-	-	18 MLD, 10 MLD STP, 02 MLD STP, 01 MLD STP, 500 KLD STP, 300 KLD STP & 500 KLD STP with 150 KLD co-treatment capacity is under construction and will be completed by Dec 2024
3	NN Kashipur	175,819	246,498	26.62			-	-	10 MLD STP with 50 KLD co treatment capacity is under construction and will be completed by Dec 2024
4	NNP Bajpur	35,582	49,886	5.39			-	-	125 KLD capacity FSTP is under trial & Testing
5	NN Rudrapur	175,723	246,364	26.61			-	-	03 MLD STP with 15 KLD co treatment capacity is under construction and will be completed by Dec 2024
6	NPP Kiccha	74,356	104,247	11.26			-	-	03 MLD STP with 15 KLD co treatment capacity is under construction and will be completed by Dec. 2024
7	NPP Sitarganj	31,185	43,721	4.72			-	-	-
8	NPP Khatima	58,494	82,009	8.86			-	-	-
9	NP Mahuadabara	7,326	10,271	1.11			-	-	-
10	NPP Mahuakheraganj	12,584	17,643	1.91			-	-	-
11	NPP Nagla	57,977	81,284	8.78			-	-	-
12	NP SultanpurpattiNagla	9,881	13,853	1.50			-	-	-
13	NP Kelakheda	10,929	15,322	1.65			-	-	-
14	NP Dineshpur	11,342	15,901	1.72			-	-	-
15	NP Shaktigarh	7,784	10,913	1.18	-	-	-		
16	NP Nanakmatta	8,478	11,886	1.28	-	-	-		
17	NP Gularbhoj	6,957	9,754	1.05	-	-	-		
18	NP Sirorikalan	13,806	19,356	2.09	-	-	-		
19	NP Lalpur	3,675	5,152	0.56	-	-	-		
20	Total	775,710	1,087,544	117	-	-	-	-	

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**LIFE**  
Lifestyle For  
Environment



एक धरती • एक परिवार • एक भविष्य  
ONE EARTH • ONE FAMILY • ONE FUTURE

Regional Office  
Uttarakhand Pollution Control Board  
Chamunda Complex, Ramnagar Road  
Kashipur, U.S. Nagar,

दिनांक 6/1/24

पत्रांक-यूकेपीसीबी/आर.ओ.के./2023-24/ ए1-136/583

सेवा में

सदस्य सचिव,  
जिला गंगा समिति/प्रभागीय वनाधिकारी,  
तराई केन्द्रीय वन प्रभाग,  
रुद्रपुर, ऊधमसिंहनगर।

**विषय-** Regarding the compliance of the direction passed by the Hon'ble National Green Tribunal (NGT),  
Principal Bench, New Delhi in O.A. No. 200/2014- M.c. Mehta Vs Union of India in the matter related to  
Ganga Pollution and its cleaning etc.

महोदय,

कृपया उपरोक्त विषयक अपने पत्रांक-2195/30-1 दिनांक 20.12.2023 का संदर्भ ग्रहण करना चाहें।  
उक्त के क्रम में इस कार्यालय से संबंधित बिन्दुओं पर आख्या संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक  
कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(नरेश गोस्वामी)  
क्षेत्रीय अधिकारी(प्र०)

प्रतिलिपि- अध्यक्ष, जिला गंगा समिति/जिलाधिकारी महोदय ऊधमसिंहनगर को जिलाधिकारी कार्यालय के  
पत्रांक-2226/व्याय अनु०-षष्ठम/XXIII- स्या०नि०(नमामी गंगे-16)/2020-21 दिनांक 06.12.2023  
के क्रम में सूचना सहित सादर प्रेषित।

क्षेत्रीय अधिकारी(प्र०)

Subject: Detailed Report/Data regarding compliance of the directions passed by Hon'ble NGT in the matter of O.A. No. 200/2014-M.C.Mehta V/s U.O.I

**I. Sewage:**

(f) Details of Hotels, Dharmshala and Ashram operating without proper consent and discharging untreated effluent and the action taken them:

Total Hotel/ /Dharmshala/Ashram	208
Total Hotel/ /Dharmshala/Ashram having Consent to Operate/ from State Pollution Control Board (SPCB)/Applied	100
Not Having Consent to Operate from State Pollution Control Board (SPCB)	108
Action Taken to the Unit, not Having Consent to Operate from State Pollution Control Board (SPCB)	Recommendation for Show Cause Notices /Directions under the Air & Water Acts, submitted to Head Office UKPCB by Regional office, Kashipur, which is under Process at Head Office, UKPCB. Copy attached.

(g) Water Quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100 ml):

Month- November 2023

S. No	River/Tributary	Monitoring Location	Fecal Coliform (MPN/100 ml)
1	Bhella River.	U/s Kashipur, (U/s Ramnagar Road), U/S Nagar	170
		at Lohia Bridge-D/s Kashipur (D/s Lohiya Bridge), US Nagar	240
2	Dhella River	U/s at Kashipur Moradabad Road Bridge, US Nagar	240
		D/s at Thakurdwara, Aliganj Road, US Nagar	920
3	Pilakhar River	Pilakhar River at Bilaspur, Rampur, U.P	220
4	Kosi River	Kosi River at Kashipur Bazpur Road Bridge, Kashipur, US Nagar	140
		Kosi River D/s, Bypass Bridge, Pattikalan, Kashipur	920
5	Kalyani River	Kalyani River at U/s Pantnagar Industrial Area, US Nagar	350
		Kalyani River at D/s Pantnagar Industrial Area, US Nagar	540
6	Kichha River	Kichha River at Kichha, (River Kichha (D/s Nagarbhalla, Kashipur), US Nagar	220
7	Nandhor River	Nandhor River U/s Sitarganj Industrial Area, (Nandour U/s Sitarganj), US Nagar	350
		Nandhor River D/s Sitarganj Industrial Area, (Nandour D/s Sitarganj), US Nagar	11×10 <sup>2</sup>
8	Kailash River	River Kailash Downstream behind Sitarganj Industrial Area, US Nagar	280

As per Standard stipulated under Environment (Protection) Rule 1986, for Primary Quality of Criteria for Bathing Water, Fecal Coliform (MPN/100 ml) levels:  
 Desirable Limits: 500  
 Maximum Permissible: 2500  
 Copy of Notification attached with Annexure -1

#### IV. Industrial Effluent discharge:

a.	Number of Industrial Unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	22 Nos. Industrial Units 01 No. CETP
b.	Total daily generation of such Industrial waste within the District	41.247 MLD
c.	The manner of treatment of the Industrial waste so generated	(i) Manner of Treatment of Industrial Effluent of Industrial Unit in the Integrated Industrial Estate (IIE, Pantnagar): Through CETP, Pantnagar  (ii) Manner of Treatment of other 22 Industrial Unit (GPI): Through In-House ETPs (Annexure-2)
d.	The discharging effluent analysis from the CETP and ETP treating the industrial effluent from each outlet	Detail attached: Annexure-2
e.	The per day generation of Industrial Solid Waste and manner of its treatment and disposal in the District	As per Hazardous Waste Annual Report 2022-2023, Total Industrial Solid Waste i.e. Hazardous Waste Generation : 15745.1129 MT/Annum i.e. avg. 43.137 MT/day  <del>Generated</del> Hazardous Waste generated within the district is being disposed through Recycling/Incineration/Secured Land Fill/Co-Processing, by the following agency authorized by UKPCB :  List attached. Annexure-3

#### VI. Biomedical Waste:

a.	The Per Day Total generation of Biomedical Waste in the District:	As per Biomedical waste Annual Report 2022, Total Biomedical waste Generation : 541.16 Kg/day
b.	The manner of its treatment and disposal in the District	Treatment & Disposal through Common Biomedical Waste Treatment Facility

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## 93. Primary Water Quality Criteria for Bathing Waters.

Amend-1

In a water body or its part, water is subjected to several types of uses. Depending on the types of uses and activities, water quality criteria have been specified to determine its suitability for a particular purpose. Among the various types of uses there is one use that demands highest level of water quality or purity and that is termed as "Designated Best Use" in that stretch of water body. Based on this, water quality requirements have been specified for different uses in terms of primary water quality criteria. The primary water quality criteria for bathing water are specified along with the rationale in table 1.

Table 1.

**PRIMARY WATER QUALITY CRITERIA FOR BATHING WATER**  
(Water used for organised outdoor bathing)

CRITERIA		RATIONALE
1. Fecal Coliform MPN/100 ml:	500 (desirable) 2500 (Maximum Permissible)	To ensure low sewage contamination. Fecal coliform and fecal streptococci are considered as they reflect the bacterial pathogenicity.
2. Fecal Streptococci MPN/100 ml:	100 (desirable) 500 (Maximum Permissible)	The desirable and permissible limits are suggested to allow for fluctuation in environmental conditions such as seasonal change, changes in flow conditions etc.
2. pH:	Between 6.5-8.5	The range provides protection to the skin and delicate organs like eyes, nose, ears etc. which are directly exposed during outdoor bathing.
3. Dissolved Oxygen:	5 mg/l or more	The minimum dissolved oxygen concentration of 5 mg/l ensures reasonable freedom from oxygen consuming organic pollution immediately upstream which is necessary for preventing production of anaerobic gases (obnoxious gases) from sediment.
4. Biochemical Oxygen demand 3 day, 27°C:	3 mg/l or less	The Biochemical Oxygen Demand of 3 mg/l or less of the water ensures reasonable freedom from oxygen demanding pollutants and prevent production of obnoxious gases";

Annexure-2

The discharge effluent analysis from the CETP and ETP treating the Industrial waste from each outlet.

S.N	Name of Unit	Parameter with Standard			
		pH 6.5- 8.5	TSS(mg/l) 100	BOD(mg/l) 30	COD(mg/l) 260
1	M/s Sidharth Papers Pvt. Ltd., 7 <sup>th</sup> K.M. Stone, Moradabad road, Jaspur, Kashipur	7.80	32	22	88
2	M/s Sidharth Papers Pvt. Ltd., Unit-2, 7 <sup>th</sup> K.M. Stone, Moradabad road, Kashipur	7.60	35	24	108
3	M/s Sidheshwari Paper Udyog Pvt. Ltd., 7 <sup>th</sup> K.M. Stone, Moradabad road, Kashipur	7.50	45	26	128
4	M/s Naini Papers Ltd., 7 <sup>th</sup> K.M. Stone, Moradabad road, Kashipur (Stream A)	7.30	36	24	120
	M/s Naini Papers Ltd., 7 <sup>th</sup> K.M. Stone, Moradabad road, Kashipur (Stream B)	7.60	38	26	136
5	M/s Vishwanath Papers & Boards (P) Ltd., Village-Haldua Shahu, Tehsil-Jaspur	7.10	26	17	112
6	M/s Fibremarx Papers Pvt. Ltd., 7 <sup>th</sup> K.M. Stone, Jaspur Road, Jaspur	7.20	26	18	132
7	M/s Devrishi Papers Pvt. Ltd., Village-Jagatpur Patti, Jaspur	7.80	27	18	132
8	M/s Katyayini Paper Mills Pvt. Ltd., Vill-Kuddiyawala, Near Sodhi Farm, Jaspur-Kashipur road, Kashipur	7.20	28	18	136
9	M/s Prolific Papers Pvt. Ltd., Khasra No.83, Village-Girdhai, Tehsil- Kashipur	7.40	29	18	132
10	M/s Bahl Papers Mills Ltd., Kh.no. 28 min & 74/1, 5 <sup>th</sup> K.M. Stone, Aliganj road, Kashipur	7.20	27	19	128
11	M/s Cheema papers Ltd., , 9 K.M. Stone, Bazpur road, Kashipur	7.20	27	18	140
12	M/s Banwari Paper mills Ltd., Ramnagar road, Kashipur	7.60	27	18	136
13	M/s Rajlaxmi paper & Boards (P) Ltd., Village-Vikrampur, Tharanganj, Rana farm Bazpur	7.69	25.4	19.5	165
14	M/s Sahota Papers Ltd., Kh. No. 0-7, 150, 260, 212, 269, Village-Narayanpur, Post-Jaspur, Moradabad road, Kashipur,	7.40	25	18	124

15	M/s Katyayini Tissues Pvt. Ltd., Kh. No.- 548/1, Village-Lalpur, P.O- Kunda, Jaspur.	7.20	20	16	68
16	M/s Kallashi Devi pulps & papers products, Village-lalpur, Jaspur	6.90	29	19	140
17	M/s Multiwal Duplex Pvt. Ltd., Vill-Gangapur Gosain, Kundeshwari Road, Kashipur	6.80	28	16	120
18	M/s K.M. Papers,Khasra no.-168, Kuriya Kichha road, Rudrapur	7.20	26	16	120
19	M/s India Glycol Limited (Chemical Plant), A1 Industrial Area, Bazpur road, Kashipur	7.35	23	21	96
20	M/s Roquette Riddhi Siddhi Pvt. Ltd., Plot no. 12, Sector-9, IIE, SIDCUL, Pantnagar	7.92	18	10	56
21	M/s PMV Maltings Pvt. Ltd., Plot no. 152, Phase-II, Nand Nagar Industrial Estate, Mahuakheraganj, Kashipur, U.S.Nagar	7.70	48	22	172
22	M/s Khatema Fibers Ltd, UPSIDC, Industrial Area, Lohiahead Road, Khatima (U.S.Nagar)	6.60	28	18	140
23	M/s Ramkey Infrastructure Ltd. (CETP Pantnagar), Sector-IIDC, IIE, SIDCUL, Pantnagar	6.20	35	15	40

Units to whom authorization for collection/transportation/disposal of hazardous waste is issued by  
UKPCB

S.No.	Name of unit with address	Authorization no.	Validity	Category/Quantity of Hazardous waste
1.	M/s Bharat Oil & Waste Management Ltd., VIII. Mukimpur, Roorkee, Laksur Road, Roorkee, Uttarakhand.	UEPPCB/HO/Con-13-84/2018/348 dated 28.06.2018	31.03.2023	Contaminated Drum/Containers recycling Used Oil Recycling Pre-processing for co-processing (all hazardous waste) Disposal of all Hazardous Waste through Incinerator or Secured Landfill Plastic waste recycling
2.	M/s Root Recycling, Roorkee, Haridwar, Uttarkhand	UKPCB/HO/Haz-Auth-Trans/R-24 dated 11.03.2022	31.03.2023	33.1- Discarded Containers to the capacity of 5000 no./month
3.	Uttarakhand Waste Management, Khasra No. 21, 41, Eidgaha Road, Salempur, Haridwar	UKPCB/HO/Haz-Regi-25/01 dated 01.04.2022	31.03.2024	33.1- Discarded Containers to the capacity of 20,000 no./month
4.	M/s Vimal Petrothin Pvt Ltd, Khasra no. 321,324, Raipur Industrial Area, Bhagwanpur	UEPPCB/HO/Haz/Reg-20/263 dated 14.05.2019	31.03.2024	9.1-Lead bearing Residues 9.2- Lead Ash to the tune of 24,900 MT
5.	M/s Attero Recycling Pvt Ltd, Plot No. 179, Raipur Industrial Area, Tehsil-Bhagwanpur, Roorkee, Distt-Haridwar	UKPCB/HO/Haz-Reg-21/2021-22/124 dated 01.07.2021	31.03.2024	Schedule IV-362MT/month
6.	M.K. Industries, Bahadrabad, Haridwar	UKPCB/HO/Haz-Regi-27/784 dated 07.07.2022	31.03.2023	33.1- Discarded Containers to the capacity of 7,500 no./month
7.	VSK Waste Management, Roorkee, Haridwar, Uttarkhand	UKPCB/HO/Haz-Regi-29/885 dated 28.07.2022	31.03.2024	33.1- Discarded Containers to the capacity of 5,000 no./month
8.	M/s Prime Plast Packaging, Rudrapur, US Nagar	UKPCB/HO/Haz-Auth-Trans/P-2/1873 dated 29.03.2022	31.03.2023	33.1- Discarded Containers to the capacity of 5,000 no./month
9.	M/s Bansal Die castings, U.S. Nagar, Uttarakhand	UKPCB/HO/Haz-Auth-Trans-B 3/816 dated		Category B1010- Aluminium Scrap to

		14.07.2022		the capacity of 5000 MTA
10.	M/s Shiv Shakti Oil & Lubricants, F-557, Chopanki Industrial Area, Near Bhiwadi, P.O. Tapukara, Tehsil-Tizara, Distt- Alwar	UKPCB/HO/Haz-S-46/2020/896 dated 07.10.2020	31.03.2023	5.1-Used or Spent oil to the capacity of 2000 KL/annum 5.2- Waste or Residues containing Oil to the capacity of 1600 KLA
11.	M/s Sunrise Industries, 45 KM Stone, NH-10, Vill- Rohad, Tehsil- Bahadurgarh, Distt- Jhajjar, Haryana	UKPCB/HO/HAZ-AUTH/TRANS/S-11/1799 dated 16.03.2022	31.03.2026	5.1-Used or Spent oil to the capacity of 1080 KL/annum
12.	M/s U.P. Envirochem, C-16, Industrial Estate, C.B. Ganj, Bareilly, UP	UKPCB/HO/Haz-Auth-Trans/U-2/1106 dated 03.11.2021	31.03.2026	5.2-Grinding sludge/ Oil based iron sludge to the capacity of 3000 TPA 12.2-Spent Acid to the capacity of 1800 TPA 13.1- Used Oil Pickling liquor to the capacity of 1800 TPA 33.1- discarded Containers to the capacity of 1500 TPA 21.1-Paint Sludge to the capacity of 1200 TPA
13.	M/s R.S. Containers, GR-98A, 98B, 99, Ganpati Dham, Industrial area, Sankhol, Bahadurgarh, Distt- Jhajjar, Haryana	UKPCB/HO/Haz-Auth-Trans/R-2/1871 dated 29.03.2022	31.03.2023	33.1- Discarded Containers to the capacity of 1,56,000 no/annum
14.	M/s Ambuja Cement Limited, PO, Rabariyawas, Tehsil- Jaitaran, Distt- Pali, Rajasthan	UKPCB/HO/HAZ-AUTH-TRANS/A-12/1536 dated 21.01.2022	31.03.2026	5.2-Grinding sludge/ Oil based iron sludge to the capacity of 1000 MT/annum 12.5-Phosphate Sludge to the capacity of 5000 MT/annum 21.1-Paint Sludge to the capacity of 10,000 MT/annum 23.1- Waste or residues to the capacity of 1000 MT/annum

				35.3-Chemical sludge from waste water treatment to the capacity of 10,000 MT/annum
15.	M/s Ayeza Industries Pvt Ltd, Khasra No. 169, Vill-Padli Khushalpur, Dehradun Road, Saharanpur, Uttar Pradesh	UKPCB/HO/Haz-Auth-Trans/A-12/1909 dated 31.03.2022	31.03.2024	5.1 & 5.3 to the capacity of 10 MT/day 23.1- Waste or residues to the capacity of 10 MT/day 33.1- discarded Containers to the capacity of 10 MT/day
16.	M/s Shubham Machine Pvt Ltd, C-117, B.S. Road, Industrial Area, Near R.T.O Office, Ghaziabad, UP	UKPCB/HO/Haz-Auth-Trans/S-2/395 dated 12.05.2022	31.03.2024	33.1- Discarded Containers to the capacity of 30,000 no./annum
17.	M/s Steam Oil and General Industries, Ghaziabad, U.P.	UKPCB/HO/Haz-Auth-Trans/S-14/411 dated 17.05.2022	31.03.2027	5.1-Used Oil to the capacity of 300 MT/month Empty containers-33.1 to the capacity of 10,000 no./month
18.	Him Trading Co, Solan, HP	UKPCB/HO/Haz-Auth-Trans/H-3/727 dated 29.06.2022	31.03.2024	33.1- Discarded Containers to the capacity of 6,000 no./annum
19.	Maharani Innovative Paints Pvt Ltd, Haryana	UKPCB/HO/Haz-M-45/740 dated 01.07.2022	31.03.2023	21.1- Paint Sludge to the capacity of 80 MT/annum
20.	M/s Greenzon Recycling Pvt Ltd, Sikandrabad, UP	UKPCB/HO/Haz-Auth-Trans/G-4/739 dated 01.07.2022	31.03.2023	9.2- Solder Dross to the capacity of 5 MTA 31.1-Process Residue and waste from Electronic industry to the capacity of 1MT/month
21.	M/s Sai Udyog, Ghaziabad, UP	UKPCB/HO/Haz-auth-Trans/S-4/708 dated 27.06.2022	31.03.2023	33.1- Discarded Containers to the capacity of 12,000 no./annum
22.	K.Nandini Refineries, Pilibhit, UP	UKPCB/HO/Haz-Auth-Trans/K-1/1111 dated 15.09.2022	31.03.2023	5.1-Used Oil to the capacity of 500 KL/annum 5.2-waste oil to the capacity of 500

				KL/annum
23.	M/s Jay Ace Technologies Ltd, Khasra No. 92-95, Raipur Industrial Area, Bhagwanpur, Distt- haridwar	UKPCB/HO/Haz/Regi-19/2021/1329 dated 14.01.2021	31.03.2023	Dry Lead Acid Batteries, Lead Dross, Lead containing Material (Sch. IV S.No. 17)- 24,000 MTA
24.	M/s New Lubrisales, Alwar, Rajasthan	UKPCB/HO/Haz-Auth-Trans/N-2/1118 dated 16.09.2022	31.03.2023	5.1- used oil to the capacity of 250 MTA
25.	Parara Udyog, F-195 7 196, MG Road Industrial Area, Distt- Hapur, UP	UKPCB/HO/Haz-Auth-Trans/P-73/1084 dated 08.09.2022	31.03.2023	33.1- Discarded Containers to the capacity of 250 no./day





# ANNEXURE-III

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कार्यालय नगर आयुक्त, नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel 05944-242400 E-mail-nagarnigamrudrapur@gmail.com Visit-www.nagarnigamrudrapur.com

पत्रांक-3576/स्वा0अनु0गंगा रागि0/2023-24 1/15

दिनांक-22, जनवरी, 2024

सेवा में,

सदस्य सचिव,  
जिला गंगा समिति/प्रयागीय वनाधिकारी  
तराई केन्द्रीय वन प्रभाग, रुद्रपुर  
जनपद, ऊधमसिंह नगर।

विषय:-

Regarding the Compliance of the direction passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in O.A.No-200/2014-M.C.Mehta Vs Union of India in the matter related of ganga Pollution and Its cleaning etc.

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक-2193/30-01, रुद्रपुर दिनांक 20.12.2023 के सन्दर्भ में अवगत कराना है कि बिन्दुवार वांछित सूचना संलग्न कर कर प्रेषित कि जा रही है।

संलग्नक:-

पृष्ठ सं0-01, 02

पत्रांक:-

प्रतिलिपि:-

नगर आयुक्त महोदय, नगर निगम, रुद्रपुर को सादर सूचनार्थ प्रेषित।

मवदीय

सहायक नगर आयुक्त  
नगर निगम, रुद्रपुर  
ऊधमसिंह नगर

तददिनांक

सहायक नगर आयुक्त  
नगर निगम, रुद्रपुर  
ऊधमसिंह नगर।

<b>2</b>	<b>Municipal Solid waste disposal</b>	
<b>a.</b>	Per day generation of solid waste in each city/town with in the district.	121 MTPD
<b>b.</b>	Quantity of solid waste treated per day, in each city/town within the district	76 MTPD (32 MTPD CBG PLANT + compost pit + APPROX 24 MTPD RECYCLABLE by 2 Manual sorting conveyor system at MRF + 11 MTPD Silts + 9 MT C&D Waste)
<b>c.</b>	The gap in treatment of solid waste	45 MT -
<b>d.</b>	Legacy waste and the time bound plane to treat legacy waste	Total legacy waste calculated- 53000 MT Remediated Legacy Waste – 9000 MT Remaining Legacy Waste – 44000 MT Work is in progress and will be completed within 2 months.
<b>e.</b>	The manner of utilization of treated waste as well as rejects arising out of remediation of legacy waste	Approx. 600 MT of RDF has been sent to Jabalpur waste to energy plant. Bio Soil and Inert is being sent to the designated disposal site.
<b>f.</b>	Current status of dumping of solid waste with reference to location	Currently segregated solid waste is being dumped to Pahadaganj trenching ground. Co-ordinated 28.966565 79.403565
<b>3.</b>	Construction and demolition waste	Approx 30 ton of C & D waste is dumped in low lying area. A CnD waste disposal plant is proposed.

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## ANNXURE-I (Waste Generation of the City)

City	Wards	Population	HH	Commercial	Waste from HH	Waste from commercial & others	DH&DBM waste	Total R+C	Sweeping and drain Silt	Total R+C+Silt	C&D	Total Waste Generated
1	2	2	3	4	$5=3 \times 0.275/1000$	$6=4 \times 3/1000$	$7=5 \times 0.5\%$	$8=6+7$	$9=10 \times 10\%$	$10=8+9$	$11=10 \times 8\%$	$12=10+11$
Chhapra	40	267948	64552	9037	73.7	27.11	0.37	101.18	11.24	112.42	8.99	121.41
Total			64552	9037	73.7	27.11		101.18	11.24	112.42	8.99	121.41

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2.	Municipal solid waste Disposal	
(a)	Per day generation solid waste in each city/town with in the district.	At present, 50 to 55 metric tons of solid waste is generated daily in Municipal Corporation Kashipur
(b)	Quantity of solid waste treated per day in each city/town with in the district.	30 to 35 MTPD solid waste Segregated by nagar nigam.
(c)	The gape in treatment of solid waste .	<ul style="list-style-type: none"> <li>• The gap in treated of solid waste 15 to 20 MTPD, Because currently the work is underway to develop Cluster based Solid waste Treatment Plant under Municipal Corporation Kashipur, due to which 100% garbage is not being treated.</li> <li>• Untreated waste is being dumped at waste disposal sites.</li> </ul>
(d)	Legacy waste and the time bound plan to treat legacy waste.	<p>Total legacy waste is calculated – 118000 M.T. Remediated legacy waste – 29000 M.T. Remaining legacy waste - 89000 M.T.</p> <ul style="list-style-type: none"> <li>• In the Municipal Corporation Kashipur, out of the total legacy waste quantity previously estimated at 83000 metric tons, e-tender was invited for the treatment of 35000 metric tons of legacy waste in the first phase, as a result of which till now 29000 metric tons of legacy waste has been disposed of and the remaining Remediation of legacy waste is in progress.</li> <li>• Legacy waste remediation plant capacity is 400 TPD.</li> <li>• Due to availability of land for waste disposal site as per requirement due to disposal of legacy waste in Municipal Corporation Kashipur, cluster based (Kashipur, Jaspur, Mahuadabra) solid waste treatment plant and permanent C&amp;D waste treatment plant can be developed.</li> </ul>
(e)	The manner of utilization of the treated waste as well as reject rising out of remediation of legacy waste.	<ul style="list-style-type: none"> <li>• The soil generated from treated legacy waste is being used for road construction works being carried out by the Corporation and some quantity is being used for filling potholes.</li> <li>• The RDF obtained during the treatment of legacy waste is sent by the concerned firm/contractor to make fuel used in cement and paper factories.</li> </ul>
(f)	Current status of dumping of the solid waste with reference to location.	At present solid waste is being dumped in the revenue Village kachnalgazi in ward no. 40 kashipur.
3.	Construction and demolitions waste:	<ul style="list-style-type: none"> <li>• A temporary C&amp;D waste center has been established in the Municipal Corporation premises. At present an estimated 2000 metric tons of used tiles and sand has been collected at the said site.</li> </ul>
4.	The details of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	-

  
सहायक नगर आयुक्त  
नगर निगम, काशीपुर



# कार्यालय नगर पालिका परिषद्, गदरपुर, 32



(ऊधम सिंह नगर)

Hamara Viksit  
Sankalp Bharat

ई-मेल:- nppgdr@gmail.com

पत्रांक- 657/ नगाभि गंगे/2022-23  
सेवा में,

दिनांक- 21-1-2024

जिलाधिकारी महोदय,  
ऊधम सिंह नगर।

विषय :-

मा0 एन0जी0टी0 द्वारा O-A No-200-2014&M-C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या-2226/न्याय अनु0-षष्ठम /XXIII-स्था0नि0(नमामि गंगे-16)/20-21 दिनांक 06 दिसम्बर, 2023 एवं उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, काशीपुर के पत्र सं0-136/583 दिनांक-06/01/2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा0 एन0जी0टी0 द्वारा O-A No-200-2014&M-C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में निर्देश प्राप्त हैं।

अतः महोदय उपरोक्त के सम्बन्ध में नगर पालिका परिषद्, गदरपुर की सूचना सादर प्रेषित है कृपया प्राप्ति करने का कष्ट करना चाहें।

संलग्नक :- उपरोक्तानुसार।

अधिसासी अधिकारी  
नगर पालिका परिषद् गदरपुर  
ऊधम सिंह नगर

प्रतिलिपि:- निम्नांकित को सादर सूचनार्थ प्रेषित -

1. सदस्य सचिव, जिला गंगा समिति/प्रभागीय वनाधिकारी तराई केन्द्रीय वन प्रभाग रुद्रपुर, ऊधम सिंह नगर।
2. प्रशासक महोदय, नगर पालिका परिषद् गदरपुर।

अधिसासी अधिकारी  
नगर पालिका परिषद् गदरपुर  
ऊधम सिंह नगर

# कार्यालय नगर पालिका परिषद्, गदरपुर,



(ऊधम सिंह नगर)

मा0 एन0जी0टी0 द्वारा O-A No- 200-2014&M-C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या

II.	Municipal Solid Waste disposal:		Accusation
a)	Per day generation of Solid waste in city/town	8 MT/D	पालिका द्वारा डोर-टू-डोर कूड़ा एकत्रीकरण किये जाने एवं निस्तारत हेतु विराग सर्विस प्रोवाइडर्स को 16 मई, 2023 से अधिकृत किया गया है।
b)	Quantity of solid waste treated per day, in city/town	7 MT/D	पालिका द्वारा अधिकृत की गयी फर्म द्वारा वार्ड नं0-02 में स्थित एम0आर0एफ0 सेन्टर में एकत्र किये गये सूखे कूड़े से पॉलीथीन, प्लास्टिक, टीन, कॉच, जूता, चप्पल, गत्ता आदि सामग्री को अलग कर कॉम्पेक्टर मशीन के माध्यम से कॉम्पेक्ट किया जाता है एवं नॉन कॉम्पेक्टेड सामग्री को विक्री हेतु बॉक्स में एकत्र किया जाता है। पालिका द्वारा वित्तीय वर्ष 2023-24 में अतिथि तक उक्त सामग्री से रु.0 1,22,273.00 की आय अर्जित की गयी है। (प्रमाण संलग्न) पालिका द्वारा अधिकृत फर्म द्वारा वार्ड नं0-02 में स्थित नगरीय जैविक अपशिष्ट प्रबन्धन केन्द्र में एकत्र किये गये गीले कूड़े से खाद बनायी जाती है जिसके पालिका द्वारा स्वयं के पार्कों में प्रयोग किया जाता है। पालिका द्वारा वित्तीय वर्ष 2023-24 में अतिथि तक उक्त खाद से रु0 3,500.00 भी अर्जित किये है। (प्रमाण संलग्न)
c)	The gap in treatment of solid waste.	1 MT/D	पालिका द्वारा कूड़े के निस्तारण हेतु अधिकृत किये गये ठेकेदार द्वारा भ्रान हेतु व्यक्तिगत रूप से भूमि अनुबन्ध के आधार पर ली गयी है, जिसमें उनके द्वारा गढ़वे में भ्रान किया जा रहा है। (अनुबन्ध एवं प्रमाण संलग्न)
d)	Legacy waste and the time bound plan to treat legacy waste.	0	पालिका के पास वर्तमान में किसी प्रकार का लेगिसी वेस्ट उपलब्ध नहीं है।
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	0	पालिका के पास वर्तमान में किसी प्रकार का लेगिसी वेस्ट उपलब्ध नहीं है।
f)	Current status of dumping of solid waste with reference to location.	0	पालिका के पास वर्तमान में किसी प्रकार का लेगिसी वेस्ट उपलब्ध नहीं है।

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Construction and Demolition waste:		Accusation
a)	Total per day generation of C & D Waste within the ULB.	0 पालिका में वर्तमान में किसी प्रकार का C&D वेस्ट जनरेट नहीं होता है।
b)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	0 पालिका में वर्तमान में किसी प्रकार का C&D वेस्ट जनरेट नहीं होता है।



अधिसासी अधिकारी  
नगर पालिका परिषद गदरपुर  
ऊधम सिंह नगर



वित्तीय वर्ष 2023-24

Date \_\_\_\_\_  
Page \_\_\_\_\_

Date \_\_\_\_\_  
Page \_\_\_\_\_

क्र.सं.	भा.सं.	दिनांक	विद्युत मापक/पंजीयन	रसीद नं.	प्रमाण (कि.वॉ.)	घर	धनराशि	शेरा	कुल रकम	विवरण	हस्ताक्षर
02	314	29/04/2023	पंजीयन	336/63	2.00	6.00	1200.00	-	-	-	-
			पंजीयन		134	12.00	1608.00	-	-	-	-
			शेरा		110	8.00	880.00	-	-	-	-
			शेरा / जस्ता		30	25.00	750.00	-	-	-	-
			शेरा		105.00	10.00	1050.00	-	-	-	-
			पैस धारक		170	15.00	1050.00	15,988.00	15,988.00	980	31/4/23
02									15,988.00		
03	314	15/01/2023	पंजीयन	336/35	145	6.00	870.00	-	-	-	-
			पंजीयन		105	7.00	735.00	-	-	-	-
			शेरा		52.00	8.00	416.00	-	-	-	-
			शेरा / जस्ता		132	25.00	800.00	-	-	-	-
			शेरा		600	70.00	6800.00	-	-	-	-
			पैस धारक		190	15.00	1350.00	107.00	26688.00	980	31/4/23
04	314	15/05/2023	पंजीयन	353/625	137	4.00	548.00	-	-	-	-
			पंजीयन		108	15.00	1620.00	-	-	-	-
			शेरा		200	5.00	1000.00	-	-	-	-
			शेरा / जस्ता		117	22.00	374.00	-	-	-	-
			शेरा		875	8.00	7000.00	-	-	-	-
			पैस धारक		164	15.00	2460.00	13000.00	39688.00		15/5/23
05	314								39,688.00		
06	314								39,688.00		
08	314								39,688.00		
09	314								39,688.00		

*[Handwritten signature]*

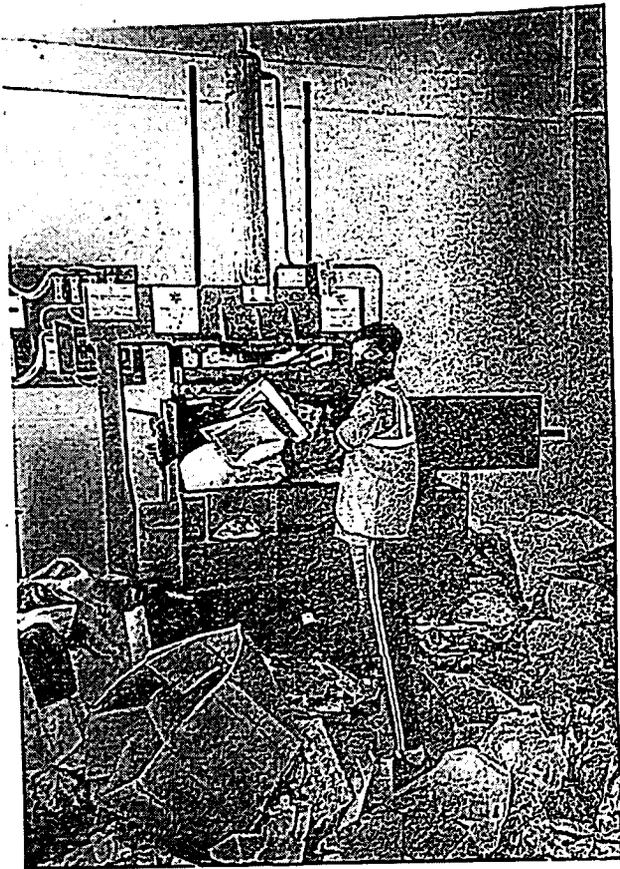
Date: \_\_\_\_\_  
Page: \_\_\_\_\_

विनीत बॉर्डर - 2023-24

Date: \_\_\_\_\_  
Page: \_\_\_\_\_

क्र.सं.	माह	दिनांक	विद्युत सामग्री	रजि. नं.	न.व. (Kg)	47	यानवारी	पी.जी.	कार्यक पी.जी.	80 यंत्रां	20 यंत्रां
								B/f.	39,688=0		
फेब्रुवारी 2023	14/02/2023	पोलीपीन	364/86	770	16=0	4,620=0					
		फ्लारिड		520	12=0	6,360=0					
		कांच		560	8=0	4,480=0					
		टीन		200	8=0	1,600=0					
		गुला		3920	10=0	39,200=0					
		पेड फ्लारिड		315	15=0	4,725=0					
		जुला चयन				500=0	61,485=0	6,01,173=0		✓	505
जानेवारी 2024	24/01/2024	पोलीपीन	369/177	2451	8=0	1,960=0	21,101				
		फ्लारिड		1819	14=0	2,146=0					
		कांच		337	8=0	2,696=0					
		टीन		971	8=0	776=0					
		गुला		10919	10=0	10,919=0					
		पेड फ्लारिड		109	17=0	1,853=0					
		जुला चयन				500=0	21,101=0	3,22,274=0		✓	505

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*[Handwritten mark]*







GPS Map Camera

Husalnpur, Uttarakhand, India  
36PX+8QX, Kashipur, - Sitarganj Hwy, Husalnpur, Uttarakhand 263152, India  
Lat 29.086535°  
Long 79.200992°  
30/01/24 05:23 PM GMT +05:30

Google

28





कार्यालय नगर पालिका परिषद बाजपुर, (ऊधमसिंहनगर)



email:-nagarpalikabzp@yahoo.in Fax or Phone No- 05949281273

पत्रांक: गीप / जि०गं०स० / 2023-2024

दिनांक:- 24-01-2024

सेवा में,

सदस्य सचिव,  
जिला गंगा समिति / प्रभागीय वनाधिकारी,  
तराई केन्द्रीय वन प्रभाग रूद्रपुर।

विषय :-

Regarding the compliance of the directions passed by the Hon' ble National Green Tribunal (NGT), Principal Bench, New Delhi in O.A No. 200. 2014- M.C Mehta Vs Union of India in the matter related to Ganga Pollution and its cleaning, etc.

सन्दर्भ :-

जिलाधिकारी, ऊधम सिंह नगर, की पत्र सं० 2826/81B, दिनांक 15.09.2023, 861/1, दिनांक 15.09.2023, 2833/81B, दिनांक 18.09.2023, एवं इस कार्यालय की पत्र संख्या 2314, दिनांक 04.01.2024।

महोदय,

उपरोक्त विषयक क्रम में कृपया कार्यालय सदस्य सचिव जिला गंगासमिति / प्रभागीय वनाधिकारी, तराई केन्द्रीय वन प्रभाग रूद्रपुर के पत्रांक 2458/30-1 रूद्रपुर, दिनांक 10-01-2024 जो कि इस कार्यालय को दिनांक 15-01-2024 में प्राप्त हुआ है जिसके अन्तर्गत मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 05-09-2023 के अनुपालन क्रम में नगर पालिका परिषद, बाजपुर की अनुपालन आख्या तैयार कर पत्र के साथ संलग्न कर सेवा में मेल द्वारा प्रेषित की जा रही है।

कृपया प्रति स्वीकार करने का कष्ट करें।

भवदीय

  
अधिसासी अधिकारी  
नगरपालिका परिषद  
बाजपुर (ऊ०सि०नगर)



कायालय नगर पालिका परिषद वाजपुर (ऊधमसिंहनगर) पिन कोड 43  
 मा0 एन0जी0टी0 द्वारा O.A No. 200.2014-M.C Mehta Vs Union of India के  
 सम्बन्ध में पारित आदेश दिनांक 05.09.2023 की अनुपालन आख्या दिनांक  
 15.01.2024

संशोधित

क्र० सं०	बिन्दु	
I.	Sewage	
	a) Per day generation of sewage in city.	0
	b) Quantity of sewage treated per day.	0
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal.	0
	d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform	0
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage	-
	f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	0.
	g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	-
II.	Municipal Solid Waste disposal:	
	a) Per day generation of Solid waste in city/town	10.5 TPD
	b) Quantity of solid waste treated per day, in city/town	7.0 TPD
	c) The gap in treatment of solid waste.	नगर पालिका परिषद, वाजपुर में प्रतिदिन 10.5 M.T उत्सर्जित/जनित होता है जिसमें से 3.50 M.T अवशेष कूड़े का भण्डार वर्तमान में वार्ड नं० 01 में यादव गैस गोदाम के पास किया जा रहा है। डोर टू डोर कलैक्शन को बढ़ाया जा रहा है। तथा सोर्स सैग्रीगेशन पर महिला स्वयं साहायता समूहों द्वारा घर घर जाकर सैग्रीगेशन हेतु प्रचार प्रसार किया जायेगा/डोर टू डोर हेतु 03 गाडियां





उत्तराखण्ड देहरादून को प्रेषित की गई हैं। इस प्रकार कुल 09 कूड़ा गाडी से डोर दू डोर कार्य किया जा रहा है। शीघ्र 100% निस्तारण का लक्ष्य प्राप्त कर लिया जायेगा।

d) Legacy waste and the time bound plan to treat legacy waste.

नगर पालिका परिषद, बाजपुर में कुल लीगेसी वेस्ट 11970 M.T. हैं। जिसके निस्तारण की डी0पी0आर0 रू0 01,05,373=00 मात्र की कार्यालय नगर पालिका परिषद, बाजपुर के पत्रांक 559/अनुदान/2022-23 दिनांक 05-12-2022 को निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड देहरादून को प्रेषित की गई हैं। (पत्र की छाया प्रति संलग्न है।)

e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.

नगर पालिका परिषद, बाजपुर नगर पालिका परिषद, गदरपुर के कलस्टर में शामिल हैं, रिजेक्ट एस0एल0एफ0 को कलस्टर में भेजा जाना प्रस्तावित हैं तथा वायोमेटर/जैविक मिट्टी का प्रयोग पार्क एवं गार्डन में किया जा रहा है। इन्हर्ट/रिजेक्ट सामग्री को एस0एल0एफ0 में भेजा जायेगा। इसके अलावा (आर0डी0एफ0) वेस्ट टू एनर्जी प्लान्ट में भेजा जायेगा।  
01-नगर पालिका परिषद, बाजपुर के एम0आर0अफ0 सेन्टर हैं जिसमें एक काम्पेक्टर स्थापित हैं जिससे वर्तमान तक 20-25 M.T वडल काम्पेक्टर सिंगल यूज प्लास्टिक को विक्रय कर रू0 90,565=00 आय प्राप्त हुयी हैं।  
02-नगर पालिका परिषद, बाजपुर के एम0आर0अफ0 सेन्टर में सैग्रीगेशन हाल, 2 शेडर मशीन, एक फटका मशीन स्थापित हैं।  
03-नगर पालिका परिषद, बाजपुर में 09 नॉडेप पिट स्थापित हैं जिससे तैयार खाद 96.50 कु0 कुल विक्री कर रू0 19,300=00 की आय प्राप्त हुयी हैं जिसके अतिरिक्त खाद का प्रयोग पालिका के गार्डन एवं पार्क में किया जा रहा हैं।  
04-नगर पालिका परिषद, बाजपुर द्वारा 03 ट्रेक्टर ट्राली, छोटा हाथी-01 एवं 05 बोलैरों टिवन गाडी सहित 09 वाहनों द्वारा ठोस अवशिष्ट का कार्य किया जा रहा हैं।

f) Current status of dumping of solid waste with reference to location.

Approx 3.5 MT Ward 01 Near Yadav Gas Godam

### III. Construction and Demolition waste:

a) Total per day generation of C & D Waste within the ULB.

0.75 TPD

b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.

नगर पालिका परिषद, बाजपुर का भवन निर्माण एवं विध्वंसक सामग्री का भण्डारण एम0आर0अफ0 सेन्टर पर किया जा रहा हैं जिसका उपयोग सड़क निर्माण/भरान कार्य में किया जा रहा हैं। वर्तमान में 05 पंजीकृत ठेकेदारों द्वारा नगर पालिका परिषद, बाजपुर से mou अनुबंध किया गया हैं तथा माह जनवरी 24 में विभिन्न वार्डों से कुल 50 कु0 भवन निर्माण एवं ध्वस्तीकरण सामग्री विक्रय से कुल रू0 2,500=00 प्राप्त हुआ हैं।

### IV. Industrial Effluent discharge

a) Number of industrial units discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	-
b) Total daily generation of such industrial waste within the ULB.	-
c) The manner of treatment of the industrial waste so generated.	-
d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	-
e) The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	-
V. Regulation of Flood Plain Zone:	
a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the ULB.	
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the ULB.	-
VI. Bio medical Waste:	
a) The per day total generation of bio medical waste in the ULB	
b) The manner of its treatment and disposal.	To Common Treatment Facility
VII. Mining:	
a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.	-



अधिरासी अधिकारी  
नगर पालिका परिषद  
मकपुर (असिंनगर)

सेवा में,

निदेशक,  
शहरी विकास विभाग  
उत्तराखण्ड देहरादून।

विषय :- वित्तीय वर्ष 2022-23 में नगरपालिका परिषद बाजपुर को पुराना कुड़ा Legacy Waste की कार्ययोजना के अर्न्तगत अनुदान स्वीकृत किये जाने के संघ में।

महोदय,

उपरोक्त विषयक क्रम में निवेदन करना है कि शासन के निर्देशों के क्रम में स्वच्छ भारत मिशन के अर्न्तगत नगरपालिका परिषद बाजपुर को पुराना कुड़ा Legacy Waste की कार्ययोजना CPCB की Legacy Waste के बायोमाइनिंग की गाईड लाईन व सॉलिड वेस्ट मैनेजमेंट 2016 के अनुसार बनाई गयी है। कार्ययोजना की लागत 61,05,373=00 है।

अतः निवेदन है कि कृपया संलग्न कार्ययोजना के अनुसार 61,05,373=00 अनुदान स्वीकृत करने का कष्ट करें।

संलग्न :- उपरोक्तानुसार कार्ययोजना

अधिसारी अधिकारी  
नगरपालिका परिषद  
बाजपुर (ऊ.सिं.न.)

अध्यक्ष  
नगरपालिका परिषद  
बाजपुर (ऊ.सिं.न.)



प्रतिलिपि :- सचिव, महोदय शहरी विकास विभाग उत्तराखण्ड शासन देहरादून की सेवा में सादर सूचनार्थ प्रेषित।

अधिसारी अधिकारी  
नगरपालिका परिषद  
बाजपुर (ऊ.सिं.न.)

अध्यक्ष  
नगरपालिका परिषद  
बाजपुर (ऊ.सिं.न.)

30982

47  
57

Book No. 549

FORM No. 5  
RECEIPT



Nagar Palika Parishad Bazpur (U.S. Nagar)

Demand Register No. ....

Received from.....

Rupees (in words).....

on accounts of.....

Premises No. .... Mohalla.....

for the period.....

in full/part payment of demand bill No..... Dated.....

Rs.....

Date.....

*[Signature]*  
31-1-2024

Cashier

Accountant

Tax Collectors  
Clerk in-charge of Demand  
and Collection Register

Tax Superintendent

002  
1/8

1707

58

Book No. 549

FORM NO. 5  
RECEIPT

Receipt No.

Nagar Palika Parishad Bazpur (U.S. Nagar)

Demand Register No.

Received from

Rupees (in words)

on accounts of

Premises No.

for the period

in full/part payment of demand bill No.

Dated

Rs. 500-

Date 31-1-2024

31-1-2024  
Cashier

Accountant

Tax Collectors  
Clerk in-charge of Demand  
and Collection Register

Tax Superintendent

30984

49

FORM No. 5  
RECEIPT



59

Book No. 549

Nagur Patika Parishad Bazpur (U.S. Nagar)

Demand Register No. २३१२ वास्तविक प्रमाणित कागज (कॉलोनियल)

Received from श्री गे.० - लाल काली एण्ड कंपनी लि.

Rupees (in words) ५०० - पाँच सौ मात्र

on accounts of काम उक्त निगम एवं विद्युत सामग्री खर्च

Premises No. लालमठ १० पुणे विभाग, Mohalla. वार्ड नं० ६ केवलापूर

से प्राप्त कर २०१६

for the period.....

in full/part payment of demand bill No..... Dated.....

Rs. 500 -  
Date 31-1-2024

१२७६ - 31-1-2024  
Cashier  
Accountant

Tax Collectors  
Clerk in-charge of Demand  
and Collection Register  
Tax Superintendent

*[Handwritten signature]*



Book No. 549

30986 No. 5

61 51

RECEIPT

Receipt No.

Nag.: Fulika Parishad Bazpur (U.S.Nagar)

Demand Register No. नगर पालिका मासिक कायदा (प्रतिमास)

Received from. श्री ० श्री. मन्सुखराव कायदा

Rupees (in words). ५०० रुपये मात्र

on accounts of. अन्य मन्सुखराव कायदा विलेन (प्रतिमास) रुकने

Premises No. ५०/अ. ७५० वार्ड नं. ७ Mohalla. वार्ड नं. ७ अ. ५०/अ.

हे विलेन के लिए

for the period.....

in full/part payment of demand bill No..... Dated.....

Rs. 500 -  
Date. 31-1-2024

93000.  
31-1-2024  
Cashier

Accountant

Tax Collectors  
Clerk in-charge of Demans  
and Collection Register

Tax Superintendent

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कार्यालय नगर पालिका परिषद, जसपुर (ऊधम सिंह नगर) 30987 52

पत्रांक- 1285/2023-24/24

Email-npplashpur@gmail.com & Fax-05947-220058

दिनांक- 30/01/2024

सेवा में,

सदस्य सचिव

जिला गंगा समिति/प्रभागीय वनाधिकारी

तराई केन्द्रीय वन प्रभाग, रूद्रपुर

विषय:-

कराने विषयक।

माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक 05.09.2023 के अनुपालन में वांछित रिपोर्ट प्रस्तुत

महोदय,

उपरोक्त विषयक आपके पत्र सं० 2495/30-1 रूद्रपुर दिनांक 16.01.2024 के अनुसार जिसमें माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक 05.09.2023 के अनुपालन में रिपोर्ट उपलब्ध कराने हेतु निर्देशित किया गया था के अनुपालन में रिपोर्ट सादर सेवा में प्रेषित है।

भवदीय

अधिशारी अधिकारी

नगर पालिका परिषद जसपुर





Municipal Solid Waste disposal:			
a	Per day generation of Solid waste in city/town	25 MT/D	नगर पालिका परिषद जसपुर द्वारा डोर दू डोर कूड़ा एकत्रीकरण एवं सेग्रीगेशन हेतु आउटसोर्स एजेन्सी की तैनाती की गई है जिसमें एजेन्सी के द्वारा कूड़े को पृथक-पृथक कर प्लास्टिक अपशिष्ट को रिसाईकल हेतु विक्रय किया जाता है तथा गीले कूड़े के लिए 15 कम्पोस्ट पिट बनाए गए हैं जिसमें खाद बनाने का कार्य गतिमान है। जसपुर नगर पालिका काशीपुर कलक्टर में सम्मिलित है
b	Quantity of solid waste treated per day/ in city & town	18.75MT/D	
c	The gap in treatment of solid waste	0.25 MT/D	नगर पालिका परिषद जसपुर द्वारा वृश्चानिक विधि के माध्यम से कूड़े को सेग्रीगेट करने हेतु एम.आर. एफ. सेन्टर का टेण्डर किया गया है जिसकी प्रक्रिया गतिमान है वर्तमान स्थिति के अनुसार आउटसोर्स एजेन्सी द्वारा कूड़े को पृथक कर प्लास्टिक अपशिष्ट को रिसाईकल करने हेतु विक्रय किया जाता है तथा शेष कूड़े को लीगेसी वेस्ट में सम्मिलित किया जाता है जिसके निस्तारण के लिए आउटसोर्स फर्म की नियुक्ति की प्रक्रिया शासन की स्वीकृति के पश्चात की जाएगी एवं फर्म द्वारा लीगेसी वेस्ट का डिस्पोजल मशीनरी के माध्यम से किया जाएगा।
d	Legacy waste and the time bound plan to treat legacy waste	13000 MT/D	लीगेसी वेस्ट की डीपीआर नगर पालिका द्वारा कन्सलटेन्सी के माध्यम से बनाई गई है जिसको शासन की स्वीकृति हेतु प्रेषित किए जाने की कार्यवाही की जा रही है। 6 माह के भीतर remediation कर दिया जाएगा
e	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	-	लीगेसी वेस्ट की डीपीआर नगर पालिका द्वारा कन्सलटेन्सी के माध्यम से बनाई गई है जिसको शासन की स्वीकृति मिलने के पश्चात नगर पालिका द्वारा आउटसोर्स फर्म को नियुक्त किया जाएगा जिसमें फर्म द्वारा मशीनरी के माध्यम लीगेसी वेस्ट को सेग्रीगेट किया जाएगा।
f	Current status of dumping of solid waste with reference to location	Village kishanpur Jaspur	
III	Construction and Demolition waste		
a	Total per day generation of C & D waste within the ULB	0	
b	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization	0	
IV	Industrial Effluent discharge		
a	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	0	
b	Total daily generation of such industrial waste so generated	0	
c	The manner of treatment of the industrial waste within the ULB	No industrial waste generating	
d	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	No industrial waste generating	
e	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB	No industrial waste generating	

30/1/24  
 नगर पालिका अधिकारी  
 नगर पालिका परिषद जसपुर

सेवा में

जिलाधिकारी महोदय,  
ऊधमसिंह नगर।

संशोधित

विषय: माओ एनओसीओटीओ द्वारा O.A No-200-2014&M-C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या के संबंध में।

महोदय

उपरोक्त विषय क्रम में घाटी गई माओ एनओसीओटीओ द्वारा O.A No-200-2014 & M-C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या आपकी सेवा में सादर प्रेषित है:-

ii.)	<b>Municipal Solid Waste Disposal:</b>	
a)	Per day generation of Solid waste in city/town	25 Ton
b)	Quality of solid waste treated per day in city/town	0.5 Ton of Composting in NPP Kichha
c)	The Gap in treatment of solid waste	24.5 Ton Land filling in private land
d)	Legacy waste and the time bound plan to treat legacy waste	NO
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	NO
f)	Current status of dumping of solid waste with reference to location	Private Land Filling, Sirauli Khurd, Tehsil-Kichha
iii)	<b>Construction and Demolition waste:</b>	
a)	Total per day generation of C & D waste within the ULB	0.2 TPD
b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization	0
IV)	<b>Industrial Effluent discharge</b>	
a)	No. of industrial unit discharging their effluent treated/untreated in river ganga and its tributaries and details of defaulting industrial units.	0
b)	Total daily generation of such industrial waste within the ULB	0.5 Ton
c)	The manner of treatment of the industrial waste so generated	-
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	0
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	0

नोट :-पालिका द्वारा निजी व्यक्ति की भूमि में टोस अपशिष्ट का भरण किया जा रहा है।

भवदीय,

अनुसूचित जाति आधिकारी  
नगरपालिका, पाश्चिम किराँत  
(ऊधमसिंहनगर)

30990 55  
**कार्यालय नगर पालिका परिषद, खटीमा (ऊधम सिंह नगर)**

मा0एन0जी0टी0 द्वारा O-A No.-200-2014&M-C Mehta Vs Union of India के सम्बन्ध में पारित

आदेश दिनांक 24.11.2023 की अनुपालन आख्या

II.	<b>Municipal Solid Waste disposal:</b>	
a)	Per day generation of Solid waste in city/town	12 MT/D
b)	Quantity of solid waste treated per day, in city/town	6 MT/D
c)	The gap in treatment of solid waste.	15 MT/D
d)	Legacy waste and the time bound plan to treat legacy waste.	-
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	-
f)	Current status of dumping of solid waste with reference to location.	
III.	<b>Construction and Demolition waste:</b>	
a)	Total per day generation of c & D waste within the ULB.	0
b)	The detail of plan established for the treatment of C. & D waste including the existing capacity and capacity utilization.	0
IV.	<b>Industrial Effluent discharge:</b>	
a)	Number of industrial unit discharging their their effluent treated/ untreated in river Ganga and its tributaries and details of defaulting industrial units.	0
b)	Total daily generation of such industrial waste within the ULB.	0
C)	The manner of treatment of the Industrial waste so generated.	-
d)	The discharge effluent analysis from the CETP and ET <sup>2</sup> treating the industrial waste from each outlet.	-
e)	The per day generation of industrial solid waste and inanner of its treatment and disposal in the ULB.	-

पालिका द्वारा अधिकृत ठेकेदार द्वारा भ्रान हेतु ग्राम सुजिया में सरकारी भूमि पर (अस्थायी) अनुबन्धित की गयी है, जिसमें उनके द्वारा भ्रान किया जा रहा है।

  
 अधिष्ठाता अधिकारी,  
 नगर पालिका परिषद खटीमा  
 खटीमा (ऊधम सिंह नगर)

\*

11/11

सेवा में,

सदस्य सचिव,जिला गंगा समिति/  
प्रभागीय वनाधिकारी तराई केन्द्रीय वन प्रभाग  
रुद्रपुर।

विषय - Regarding the compliance of the directions passed by the Hon'ble National Green Tribunal(NGT),Principal Bench,New Delhi in O.A No.200.2014-M.C Mehta Vs Union of India in the matter related to Ganga Pollution and its cleaning ,etc.

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय के पत्र सं०-2458/30-(1)रुद्रपुर दिनांक 10.01.2024 के क्रम में दिनांक 29.12.2023 को आयोजित होने वाली जिला गंगा समिति की बैठक के सम्बन्ध इस निकाय से सम्बन्धित सूचना संलग्न एजेण्डे अनुसार निम्न प्रारूप तैयार कर सादर सेवा में प्रेषित है।

2-Municipal Solid waste disposal- समस्त यू०एल०बी०,ऊधमसिंह नगर।

a)	Per day generation of solid waste in which in each city/town within the district.	19 ton
b)	Quantity of Solid waste treated per day,in each city/town within the district.	4 ton (Treated by manual and mechanical)
c)	The gap in treatment of solid waste.	15 ton,solid waste is being dumped in the trenching ground.
d)	Legacy waste and the time bound plan to treat legacy waste.	13533 MT(Approx) The legacy waste tender under process. The legacy waste treatment will be done in 6 months after completion of the procedure.
e)	The manner of utilization of the treated waste as well as rejects arising unit of remedation of legacy waste.	Biomining
f)	Current status of dumping of solid waste with reference to location.	Ward no 06 Trenching ground
3-	Construction and Demolition waste	
a)	Total per day generaton of C& D waste within the ulb	0
b)	The detail of plant established for the treatment of C& D waste including the exisiting capacity and utilization.	0

4- Industrial Effluent discharge		
a)	Number of industrial unit discharge their effluent treated/ untreated in river Ganga and details of defaulting industrial units.	0
b)	Total daily generation of such industrial waste within the ULB.	0
c)	The manner of treatment of the industrial waste 50 generated.	0
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	0
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	0

प्रतिलिपि-जिलाधिकारी महोदय, उधमसिंहनगर को सादर सूचनार्थ प्रेषित।

अधिकाारी अधिकारी  
 नगर पालिका सितारगंज  
 उधम सिंह नगर  
 सितारगंज (उधम सिंह नगर)

अधिकाारी अधिकारी  
 नगर पालिका परिषद सितारगंज  
 उधम सिंह नगर

*[Handwritten signature]*

कार्यालय-नगर पालिका परिषद महुआखेड़ागंज (ऊधमसिंहनगर)

पत्रांक:- 1107 / एन0जी0टी0 / 2023-24

Email-nppmk1985@gmail.com

दिनांक:- 18 जनवरी 2024

सेवा में,

सदस्य सचिव  
जिला गंगा समिति / प्रभागीय वनाधिकारी  
तराई केन्द्रीय वन प्रभाग, रुद्रपुर

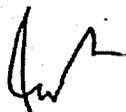
विषय-

Regarding the compliance of the directions passed by the Hon'ble National Green Tribunal (NGT), Principle Bench, New Delhi in O. No. 200. 2014-M.C Mehta Vs Union of India in the matter related Ganga Pollution and its cleaning, etc.

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र सं0-2495/30-1 रुद्र दिनांक 16.01.2024 के क्रम में आप द्वारा एन0जी0टी0 के पारित आदेश दिनांक 05.12.2023 से सम्बन्धित अनुपालन आख्या प्रेषित करने के निर्देश दिये गये हैं। उक्त सम्बन्ध में अनुपालन आख्या तैयार कर सादर प्रेषित है।

संलग्न :- उपरोक्तानुसार।

  
अध्यास्य अधिकारी  
आध्यास्य अधिकारी  
नगरपालिका परिषद  
महुआखेड़ागंज  
रुद्र महुआखेड़ागंज

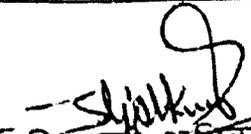
प्रतिलिपि:- जिलाधिकारी महोदय, उधमसिंहनगर को सादर सूचनार्थ प्रेषित।

  
अध्यास्य अधिकारी  
आध्यास्य अधिकारी  
नगरपालिका परिषद  
महुआखेड़ागंज  
रुद्र महुआखेड़ागंज

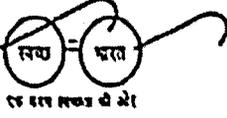
# कार्यालय नगर पालिका परिषद महुआखेड़ागंज-उधमसिंहनगर

मा० एन०जी०टी० द्वारा O-A No. 200-2014&M-C Mehta Vs Union of India के सम्बन्ध में पारित आदेश  
दिनांक 24.01.2023 की अनुपालन आख्या

II Municipal Solid Waste disposal		
a)	Per day generation of Solid waste in City	3.0 MT/D
b)	Quantity of Solid waste treated per day, in city/town	2.0 MT/D (Treated by manual and mechanical)
c)	The gap in treatment of solid waste	1.0 MT/D (Collected in ULB Waste processing plant for treatment)
d)	Legacy waste and the time bound plan to treat legacy waste	No legacy waste in this ULB
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	No legacy waste in this ULB
f)	Current status of dumping of solid waste with reference to location	Waste processing plant NPP Mahuakheraganj.
III Construction and Demolition waste		
a)	Total per day generation of C & D waste within the ULB	0
b)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	0
IV Industrial Effluent discharge		
a)	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	0
b)	Total daily generation of such industrial waste within the ULB	-
c)	The manner of treatment of the industrial waste so generated	-
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	-
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	-

  
अभिशासक अधिकारी।  
नगरपालिका परिषद  
महुआखेड़ागंज





30995

कार्यालय नगर पालिका परिषद नगला

हल्दी(पन्तनगर) हल्दी,जनपद ऊधम सिंह नगर



मा० एन०जी०टी० द्वारा O-A No- 200-2014&M-C Mehta Vs Union of India के सम्बन्ध में  
पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या

II. Municipal Solid Waste disposal:		
(a)	Per day generation of Solid waste in city/town	4.5 ton
(b)	Quantity of solid waste treated per day, in city/town	2.8
(c)	The gap in treatment of solid waste	1.7 Dumping in private sector by contractor
(d)	Legacy waste and the time bound plan to treat legacy waste	About 15 Ton The environment friends of nagar palika parishad nagla are sorting the organic waste from legacy waste and separating it in the pit for making compost and like plastic bottles, glass bottles and other items have been sorted and separated. Soon he said material will be sold to a vendor or a recycling plant. Work in progress and will be completed 1 year
(e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	Dumping in private sector
(f)	Current status of dumping of solid waste with reference to location	Dumping area is taken by contractor on rent outside the municipal area
III. Construction and Demolition waste:		
(a)	Total per day generation of C & D Waste within the ULB	NA
(b)	The detail of plant established for the treatment C & D Waste including the existing capacity and capacity utilization	NA
IV. Industrial Effluent discharge:		
(a)	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	NA
(b)	Total dally generation of such industrial waste within the ULB	NA
(c)	The manner of treatment of the industrial waste so generated	NA
(d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	NA
(e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB	NA

  
अधिसारी अधिकारी  
नगर पालिका परिषद नगला  
ऊधम सिंह नगर

30996

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नगर पंचायत

कार्यालय-नगर पंचायत, गूलरभोज (ऊधम सिंह नगर)

ई-मेल: -conpgularbhoj@gmail.com,

दूरभाष- 18002573552.

पत्रांक- 259/1 /2023-24

दिनांक- 31/01/2024

सेवा में,

जिलाधिकारी महोदय,  
ऊधम सिंह नगर।

विषय:- मा0 एन0जी0टी0 द्वारा O.A No. 200.2014-M.C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या-2226/न्याय अनु0-पष्ठम/XXIII-स्था0नि0(नमामि गंगे-16)/20-21 दिनांक 06 दिसम्बर, 2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा0 एन0जी0टी0 द्वारा O.A No. 200.2014-M.C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में निर्देश प्राप्त हैं।

अतः महोदय उपरोक्त के सम्बन्ध में नगर पंचायत, गूलरभोज की सूचना सादर प्रेषित है कृपया प्राप्ति करने का कष्ट करना चाहें।

संलग्नक:-उपरोक्तानुसार।

अधिसासी अधिकारी  
नगर पंचायत, गूलरभोज  
ऊधम सिंह नगर

संख्या एवं दिनांक:-तदैव।

प्रतिलिपि:-

1. सदस्य सचिव, जिला गंगा समिति/प्रभागीय वनाधिकारी महोदय, तराई केन्द्रीय वन प्रभाग, रुद्रपुर को सादर सूचनार्थ प्रेषित।

अधिसासी अधिकारी  
नगर पंचायत, गूलरभोज  
ऊधम सिंह नगर

30997  
नगर पंचायत, गुलरभोज (उधम सिंह नगर)

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मा0 एन0जी0टी0 द्वारा O.A No. 200.2014-M.C Mehta Vs Union of India के सम्वन्ध में पारित आदेश दिनांक  
24.11.2023 की अनुपालन आख्या

क्र० सं०	विन्दु	
II.	Municipal Solid Waste disposal:	
	a) Per day generation of Solid waste in city/town	2.2 TPD
	b) Quantity of solid waste treated per day, in city/town	1.2 TPD
	c) The gap in treatment of solid waste.	1.0 TPD, The gap is being dumped at the dumping site.
	d) Legacy waste and the time bound plan to treat legacy waste.	There is no legacy waste in ULB.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	<p>For scientific disposal of municipal solid waste, the Gulrabhoj Municipality and Dineshpur Municipality have been included in a cluster for solid waste management, and its Detailed Project Report (DPR) has been approved by the government. The first installment has been received by Dineshpur Municipality, and once the construction work is completed, the proper scientific disposal of waste in the municipality will take place using a scientific method.</p> <ul style="list-style-type: none"> <li>• Currently, the wet waste of the municipality is being processed through compost pits at the processing center of the municipality.</li> <li>• Currently, the Gulrabhoj municipality segregates plastic and other materials from the waste collected daily, compacting them using a compactor machine and sold them to the nearest registered plastic recyclers.</li> <li>• Every month, the municipality earns approximately 5 to 8 thousand rupees from the sale of compacted and segregated waste.</li> <li>• Details of established resources for solid waste management in the municipality are as follows:</li> </ul>

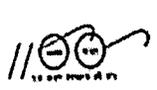
ठोस अपशिष्ट/ सिंगल यूज प्लास्टिक से सम्बन्धित शिकायत दर्ज करने हेतु ई-मेल करें- [solidwaste-complaint@uk.gov.in](mailto:solidwaste-complaint@uk.gov.in)

		<p>MRF Contor: 1          Segregation Hall: 1          Nadoop Pit: 6          Plastic Compactor: 1</p> <p>In Gulrabhoj municipallity, there are currently 12 pulling rickshaws, 1 Tata Ace Tempo and 1 tractor trolley for door-to-door waste collection and transportation.</p>
	f) Current status of dumping of solid waste with reference to location.	Currently, non-segregated mixed waste that cannot be separated is being dumped at the dumping site located in Ward No. 6, Colony No. 2 of the municipallity.
III.	Construction and Demolition waste:	
	a) Total per day generation of C & D Waste within the ULB.	0
	b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently there is no plant established in the Ulb for the treatment of C&D waste.
IV.	Industrial Effluent discharge	
	a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Currently there is 0 Industrial unit within the Ulb.
	b) Total daily generation of such Industrial waste within the ULB.	0 TPD, because there is 0 Industrial unit within the Ulb.
	c) The manner of treatment of the industrial waste so generated.	There is 0 Industrial unit within the Ulb.
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	-
	e) The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	0 TPD, because there is 0 industrial unit within the Ulb.

*Enaon*  
 Executive Officer

Nagar Panchayat, Gularbhoj

Udham Singh Nagar



कार्यालय नगर पंचायत सुल्तानपुर (ऊधमसिंहनगर)

email:-npsultanpur108@gmail.com,

Toll Free No- 18005703232

मा० एन०जी०टी० द्वारा O-A No-200-2014&M-C Mehta Vs Union of India के सम्बन्ध में  
पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या

II. Municipal Solid Waste Disposal:		
A	Per day generation Of solid waste in city/town	4MT/D
B	Quantity of solid waste treated per day in city/town	3.14MT/D (Treated by manual in MRF Senter)
C	The gap in treatment of solid waste	0.8502MT/D (Collected in ULB MRF Center for treatment)
D	Legacy waste and the time bound plan to treat legacy waste	No Legacy waste Present time in the ULB)
E	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	No Legacy waste Present time in the ULB)
F	Current status of dumping of solid waste with reference to location	(ULB MRF Center NP Sultanpur)
III. Construction and Demolition waste:		
A	Total per day generation of C&D waste within the ULB	0
B	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	0
IV. Industrial Effluent Discharge		
A	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	0
B	Total daily generation of such industrial waste within the ULB	0
C	The manner of treatment of the industrial waste so generated	-
D	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	-
E	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB	-

*Prakash*  
अधिसासी अधिकारी  
नगर पंचायत सुल्तानपुर  
ऊधम सिंह नगर

*4*



# कार्यालय नगर पंचायत केलाखेड़ा (उधम सिंह नगर)

मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-200/2014 के संबंध में दिनांक 24.11.2023 को पारित आदेश के अनुपालन किये जाने विषयक।

II. Municipal Solid Waste disposal:		
a)	Per day generation of Solid waste in city/town.	4.5 TPD
b)	Quantity of Solid waste treated per day, in city/town.	0.3552 TPD -Solid Waste Treatment Process - • Quantity of inorganic waste (plastic waste and other dry waste) Processed by compactor machine = 55.00 kg/day. • Quantity of organic waste (bio degradable waste) processed by Nadep pits for formation of composting = 300 kg/day. • House Hold Hazardous waste segregated by manually from the Door to Door vehicles = 0.200 kg/day.
c)	The gap in treatment of solid waste.	4.1448 TPD (After waste processing Untreated waste dumped in empty Lands with the help of Private Land owners.)
d)	Lagacy waste and the time bound plan to treat lagacy waste.	No lagacy waste
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of lagacy waste.	-
f)	Current status of dumping of solid waste with reference to location.	ward no.-04, Jama masjid ward
III. Construction and Demolition waste:		
a)	Total per day generation of C & D waste within the ULB.	150 Kg/day
b)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	At present there is no plant operating for C & D waste treatment in this body. C & D waste is being used by private operators for land filling near NH-74.
IV. Industrial Effluent discharge:		
a)	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	0
b)	Total daily generation of such industrial waste within the ULB.	0

c)	The manner of treatment of the industrial waste so generation.	-
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	-
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	-

नोट- निकाय गदरपुर क्लस्टर में सम्मिलित है।

 30/01/2024  
अधिसासी अधिकारी  
नगर पंचायत केलाखेड़ा  
ऊधम सिंह नगर





# कार्यालय नगर पंचायत दिनेशपुर



एन एन एन एन सी सी

वार्ड नं० 02, कालीनगर रोड, दिनेशपुर (ऊधम सिंह नगर) 283180

e-mail : eodin-mb-uk@nic.in

Phone- 05949 234605

पत्रांक- ज्ञाप/2023-24

दिनांक- 31-01-2024

सेवा में,

सदस्य सचिव, जिला गंगा समिति /प्रभागीय वनाधिकारी महोदय,  
तराई केन्द्रीय वन प्रभाग रुद्रपुर,  
उधम सिंह नगर।

विषय:-

मा० एन०जी०टी० द्वारा O.A No. 200.2014-M.C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या पत्र संख्या-2458/30-1 रुद्रपुर, दिनांक-10/01/2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा० एन०जी०टी० द्वारा O.A No. 200.2014-M.C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में निर्देश प्राप्त हैं।

अतः महोदय उपरोक्त के सम्बन्ध में नगर पंचायत, दिनेशपुर की सूचना सादर प्रेषित है कृपया प्राप्त करने का कष्ट करना चाहें।

संलग्नक:-उपरोक्तानुसार।

  
अधिसासी अधिकारी  
नगर पंचायत दिनेशपुर  
ऊधम सिंह नगर

संख्या एवं दिनांक:-तदैव।

प्रतिलिपि:-

1. अध्यक्ष, जिला गंगा समिति/ जिलाधिकारी महोदय, उधम सिंह नगर को सादर सूचनार्थ प्रेषित।

  
अधिसासी अधिकारी  
नगर पंचायत दिनेशपुर  
ऊधम सिंह नगर





एन एन जी टी

# कार्यालय नगर पंचायत दिनेशपुर

वार्ड नं० 02, कालीनगर रोड, दिनेशपुर (ऊधम सिंह नगर) 283160

e-mail : eodln-mb-uk@nic.in

Phone- 05949 234605



मा० एन०जी०टी० द्वारा O.A No. 200.2014-M.C Mehta Vs Union of India के सम्बन्ध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या

क्र० सं०	बिन्दु	
II.	Municipal Solid Waste disposal:	
	a) Per day generation of Solid waste in city/town	4-5 TPD
	b) Quantity of solid waste treated per day, in city/town	3.5 TPD
	c) The gap in treatment of solid waste.	0.5-1.5 TPD, The gap is being dumped at the dumping site.
	d) Legacy waste and the time bound plan to treat legacy waste.	There is no legacy waste in ULB.
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	There is no legacy waste in ULB.
	f) Current status of dumping of solid waste with reference to location.	Currently, non-segregated mixed waste that cannot be separated is being dumped at the dumping site located in Rambag road No. 6,
III.	Construction and Demolition waste:	
	a) Total per day generation of C & D Waste within the ULB.	0
	b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently there is no plant established in the Ulb for the treatment of C&D waste.
IV.	Industrial Effluent discharge	
	a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Currently there is 0 industrial unit within the Ulb.
	b) Total daily generation of such industrial waste within the ULB.	0 TPD, because there is 0 industrial unit within the Ulb.
	c) The manner of treatment of the industrial waste so generated.	There is 0 industrial unit within the Ulb.
	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	-
	e) The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	0 TPD, because there is 0 industrial unit within the Ulb.

अधिसासी अधिकारी  
नगर पंचायत दिनेशपुर  
ऊधम सिंह नगर

## कार्यालय नगर पंचायत शक्तिगढ़, ऊधम सिंह नगर

पत्र सं०. 539 /अनु० आख्या/2023-24

दिनांक. 31/01/2024

ई-मेल आईडी - nagarpanchayatshaktigarh@gmail.com

टोल फ्री नं० :- 18005725154

मा० एन०जी०टी० द्वारा O-A No. 200-2014&M-C Mehta Vs Union of India के सम्बन्ध में पारित आदेश  
दिनांक 24/11/2023 की अनुपालन आख्या

II. Municipal Solid Waste disposal:	
a) Per day generation of Solid waste in city/town	1.2 MT/D
b) Quantity of solid waste treated per day, in city/town	1.0 MT/D For disposal of solid waste, 04 pits have been prepared in the rented land in which the process of making compost has been started. Along with this, plastic bottles etc. have been collected. If there is sufficient quantity, it will be sold to a recycling plant or to a vendor.
c) The gap in treatment of solid waste	0.2 MT/D (01 acre land has been taken on rent by Nagar Panchayat Shaktigarh for the treatment of solid waste. Due to Nagar Panchayat not having its own land, it is not possible to install machines for disposal of solid waste. Therefore, there is a gap in the disposal of solid waste.) Untreated waste is being stored in land taken on rent by the Nagar Panchayat.
d) Legacy waste and the time bound plan to treat legacy waste	About 60 tons. The environmental friends of Nagar Panchayat are sorting the organic waste from Legacy Waste and separating it in the pit for making compost. And like plastic bottles, glass bottles and other items have been sorted and separated. The process of transferring 0.80 hectare land of Forest Department and other land to the ownership of Nagar Panchayat is underway. As soon as the land is received by Nagar Panchayat, the legacy waste will be disposed of within 06 months.
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste	The environmental friends of Nagar Panchayat are sorting the organic waste from Legacy Waste and separating it in the pit for making compost. And like plastic bottles, glass bottles and other items have been sorted and separated. The process of transferring 0.80 hectare land of Forest Department and other land to the ownership of Nagar Panchayat is underway. As soon as the land is received by Nagar Panchayat, the legacy waste will be disposed of within 06 months.
f) Current status of dumping of solid waste with reference to location	For disposal of garbage, 01 acre land has been taken on rent in Ranjit Nagar Rudpur Jailcamp.
III.) Construction and Demolition waste	
a) Total per day generation of C & D Waste within the ULB	Due to lack of land with Nagar Panchayat Shaktigarh, no action plan has been prepared on C&D. Action is underway to transfer 0.80 hectare land of Forest Department and other land into the ownership of Nagar Panchayat. As soon as the land is received by the body, action on C&D will be started.

*(Handwritten signature)*

b)	Detail of plant established for the treatment of C & D Waste including The the existing capacity and capacity utilization	At present, no plant has been established for the treatment of C&D in Nagar Panchayat Shaktigarh.
<b>Industrial Effluent discharge</b>		
IV.)		
a)	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units	There is neither river Ganga nor any of its tributaries within the Nagar Panchayat Shaktigarh area and there is no industrial unit within the Nagar Panchayat Shaktigarh area.
b)	Total daily generation of such industrial waste within the ULB	There is no industrial unit within the Nagar Panchayat Shaktigarh area.
c)	The manner of treatment of the industrial waste so generated	There is no industrial unit within the Nagar Panchayat Shaktigarh area.
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	There is no industrial unit within the Nagar Panchayat Shaktigarh area.
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB	There is no industrial unit within the Nagar Panchayat Shaktigarh area.

अतः सूचना महोदय की सेवा में प्रेषित।

  
अधिसासी अधिकारी  
नगर पंचायत शक्तिगढ़  
ऊधम सिंह नगर



# कार्यालय नगर पंचायत नानकमत्ता (ऊधम सिंह नगर)

Email : npnanakmatta123@gmail.com

दूरभाष / फ़ैक्स : 05948-241111

पत्रांक - 158 / न0प0 / 2023-24

दिनांक: 31 / 01 / 2024

मा0 एन0जी0टी0 द्वारा O.A No. 200. 2014-MC Mehta Vs Union of India के समन्वय में

पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या

II. Municipal Solid waste Disposal		
a)	Per Day generation of Solid Waste in city/Town	4.03 Tonne
b)	Quantity of Solid waste treated per day, in each city/town	0.033 Tonne
c)	The gap in treatment of Solid waste	3.99 Tonne, The remaining waste is dumped into the ULB's Trenching Ground
d)	Legacy waste and the time bound plan to treat legacy waste	3500 Tonne, In the ULE's Processing Plant, the Legacy Waste is taken daily by Paryavaran Mitras to the Decentralized segregation hall where it is seprated and the seprated plastic is compacted and sold. An Action Plan is being prepared for complete disposal of Legacy waste
e)	The Manner of Utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Selling of Treated waste to Vendor for further Supply to Recycling Plant.(ie- Plastic Waste, E-waste, polythene etc.)
f)	Current Status of dumping of Solid waste with reference to location	Nagar Panchayat Nanakmatta Trenching Ground Village Sunkhra.
III. Construction and Demolition Waste		
a)	Total per day generation of C & D waste	Whatever construction and demolition waste is generated in Nagar Panchayat Nanakmatta is used by the citizens for their own purposes or is sold to any other person.
b)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	There is no plant has been established for the treatment of C&D in Nagar Panchayat Nanakmatta
IV. Industrial Effluent discharge		
a)	Number of industrial unit	There is neither river Ganga nor any of its

	discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	tributaries and there is no industrial Unit within the Nagar Panchayat Nanakmatta
b)	Total daily generation of such industrial waste within the ULB.	There is no industrial Unit within the Nagar Panchayat Nanakmatta
c)	The manner of treatment of the industrial waste so generated.	There is no industrial Unit within the Nagar Panchayat Nanakmatta
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	There is no industrial Unit within the Nagar Panchayat Nanakmatta
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	There is no industrial Unit within the Nagar Panchayat Nanakmatta

  
 अधिशासी अधिकारी  
 अधिशासी अधिकारी  
 नगर पंचायत नानकमत्ता  
 नगर पंचायत नानकमत्ता  
 जयम सिंह नगर

## कार्यालय नगर पंचायत महुआडाबरा, ऊधम सिंह नगर।

मा० एन०जी०टी० द्वारा O-A No-200-2014&M-C Mehta Vs Union of India के सम्बंध में पारित आदेश दिनांक 24.11.2023 की अनुपालन आख्या-

II.	<b>Municipal Solid Waste Disposal</b>	
a)	Per day generation of Solid waste in city/town	3 MT/D
b)	Quantity of Solid waste treated per day in City/Town	1 MT/D
c)	The gap in treatment of Solid waste	2 MT/D
d)	Legacy waste and the time bound plan to treat legacy waste	-
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	-
f)	Current status of dumping of Solid waste with reference to location.	-
III.	<b>Construction and demolition waste</b>	
a)	Total per day generation of C&D Waste within the ULB.	0
b)	The details of plant established for the treatment of C&D Waste including the exiting capacity and capacity utilization.	0
IV.	<b>Industrial Effluent Discharge</b>	
a)	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	0
b)	Total daily generation of such industrial waste within the ULB.	0
c)	The manner of treatment of the industrial waste so generated.	-
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	-
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB.	-

  
 अधिशासी अधिकारी  
 अधिशासी अधिकारी  
 नगर पंचायत महुआडाबरा  
 ऊधम सिंह नगर।





# कार्यालय नगर पंचायत लालपुर (ऊधम सिंह नगर)



email:-nagarpanchayatlalpur@gmail.com

पत्रांक : २३३/मा०एन०जी०टी०/२०२३-२४,

दि०३०/०१/२०२४

मा०एन०जी०टी० द्वारा O-A No-200-2014&M-C Vs Union Of India के सम्बन्ध में पारित आदेश

दिनांक 24.11.2023 की अनुपालन आख्या

II. Municipal Solid Waste in city/town	
a)	Per day generation of solid waste in which in each city/town. 0.36 ton
b)	Quantity of Solid waste treated per day, in city/town. 0.36 ton
c)	The gap in treatment of solid waste. 0
d)	Legacy waste and the time bound plan to treat legacy waste. Present time is no legacy waste.
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste. There is no legacy waste in Nagar Panchayat Lalpur which does not require manner of utilization.
f)	Current status of dumping of solid waste with reference to location. Current status is No dumping
III. Construction and demolition waste:	
a)	Total per day generation of C & D Waste Within the ULB. 0
b)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization. 0
IV. Industrial effluent discharge	
a)	Number of industrial unit discharge their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units. 0
b)	Total daily generation of such industrial waste within the ULB. 0
c)	The manner of treatment of the industrial waste so generated. 0
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet. 0
e)	The per day generation of industrial solid waste and manner of its treatment and disposal in the ULB. 0

24

20/11/2024  
 अधिकारी  
 नगर पंचायत लालपुर  
 (ऊधम सिंह नगर)  
 ऊधम सिंह नगर।

कार्यालय अधिशासी अभियन्ता  
सिंचाई खण्ड, रूद्रपुर (उधमसिंह नगर)  
कैनाल कालोनी, रूद्रपुर, उधमसिंह नगर-263153 दूरभाष नं०-05944-243428  
फैक्स नं० : 05944-243428, E-mail : [ldrudrapur@gmail.com](mailto:ldrudrapur@gmail.com)

पत्रांक :- 114 / सिंखरू /

दिनांक : 31-01-2024

प्रेषक,

अधिशासी अभियन्ता  
सिंचाई खण्ड, रूद्रपुर  
उधमसिंह नगर।

सेवा में,

सदस्य सचिव, जिला गंगा समिति/प्रभागीय वनाधिकारी  
तराई केन्द्रीय वन प्रभाग रूद्रपुर  
उधमसिंह नगर।

विषय :-

Regarding the compliance of the directions passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in O.A. No. 200/2014- M.C. Mehta Vs Union of India in the matter related to Ganga Pollution and its cleaning etc.

सन्दर्भ :-

आपका पत्रांक 2458/30-1/रूद्रपुर/दिनांक 10.01.2024

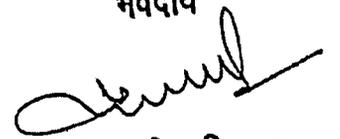
महोदय,

उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें। जिसके क्रम में इस खण्ड से सम्बन्धित बिन्दुओं की सूचना निम्नवत् है :-

### 5. Regulation of Flood Plain Zone :

f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District	- गौला नदी के बाढ़ क्षेत्र के सीमांकन कार्य हेतु सिंचाई अनुसंधान संस्थान रूड़की द्वारा कराया जा रहा है। सर्वेक्षण कार्य पूर्ण किया जा चुका है, जिसके नक्शे उपलब्ध होने उपरान्त स्थल का सत्यापन किया जाना है।
g) The details of direct discharge of pollutants by the encroachers ny the side of the river Ganga and its tributaries in the District .	- Gola is the major river & tributaries of river ganga flood plain zoning of Gola river is going on & identification of encroachers will be done by joint efforts of forest & revenue department .

भवदीय



अधिशासी अभियन्ता  
सिंचाई खण्ड, रूद्रपुर

31012  
उत्तराखण्ड सिंचाई विभाग

कार्यालय अधिशासी अभियन्ता, सिंचाई खण्ड, काशीपुर

भुरादाबाद रोड, काशीपुर-244713,

प्रेषक,

अधिशासी अभियन्ता  
सिंचाई खण्ड, काशीपुर

सेवा में,

सदस्य सचिव, जिला गंगा समिति/प्रभागीय वनाधिकारी  
तराई केन्द्रीय वन प्रभाग रूद्रपुर  
ऊधमसिंह नगर

पत्रांक:- 163 /सिंचका/विविध/2023-24

दिनांक 30/1/2024

विषय:-

Regarding the compliance of the directions passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in O.A. No. 200/2014- M.C. Mehta Vs Union of India in the matter related to Ganga Pollution and its cleaning etc.

सन्दर्भ:-

आपका पत्रांक 2458/30-1 रूद्रपुर, दिनांक 10.01.2024

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने की कष्ट करें, जिसके क्रम में अवगत कराना है कि इस खण्ड के अन्तर्गत कोसी, डेला एवं फीका नदी प्रवाहित होती है जिससे सम्बन्धित बिन्दुओं की सूचना निम्नवत् है:-

## 5. Regulation of Flood Plain Zone :

a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	इस खण्ड के अन्तर्गत कोसी नदी के सीमांकन कार्य हेतु सिंचाई अनुसंधान संस्थान, रूड़की द्वारा कराया जा रहा है। सर्वेक्षण कार्य पूर्ण किया जा चुका है, जिसके नक्शे उपलब्ध होने के उपरान्त स्थल का सत्यापन किया जाना है।
b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.	Kosi is the major river & tributaries of river ganga. Flood plain zoning of Kosi river is going on & identification of encroachers will be done by Joint efforts of forest & revenue department.

  
अधिशासी अभियन्ता  
सिंचाई खण्ड, काशीपुर

पत्रांक:- /सिंचका/विविध/2023-24/तददिनांक:-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. जिलाधिकारी महोदय, ऊधमसिंह नगर।
2. नोडल अधिकारी/अधिशासी अभियन्ता, सिंचाई खण्ड, रूद्रपुर।

अधिशासी अभियन्ता  
सिंचाई खण्ड, काशीपुर

प्रेषक,

अधिकासी अभियन्ता  
सिंचाई खण्ड, सितारगंज  
ऊधमसिंहनगर।

प्रेषित,

सदस्य सचिव, जिला गंगा समिति/  
प्रभागीय वनाधिकारी  
तराई केन्द्रीय वन प्रभाग रुद्रपुर  
ऊधमसिंह नगर।

पत्रांक:- 121 /सिंचसि/Flood Plain Zone/

दिनांक: 30 जनवरी 2024

विषय:-

Regarding the compliance of the directions passed by the hon'ble National Green Tribunal (NGT), principal Bench, Neww Delhi in O.A No. 200/2014- M.C. Mehta Vs Union of India in the matter related to Ganga Pollution and its cleaning etc.

सन्दर्भ:-

आपका पत्रांक 2196/30-1/रुद्रपुर/दिनांक 20.12.2023

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें। जिसके क्रम में इस खण्ड से सम्बन्धित बिन्दुओं की सूचना निम्नवत् है-

### Regulation of Flood Plain Zone:

(a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	-	इस खण्ड के अन्तर्गत Flood Plain Zone में कोई भी नदी वर्तमान में चिन्हित नहीं है।
(b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.	-	शून्य

  
अधिकासी अभियन्ता  
सिंचाई खण्ड, सितारगंज

पत्रांक:- /सिंचसि/Flood Plain Zone/तददिनांक:

प्रतिलिपि जिलाधिकारी अधिकारी महोदय, ऊधमसिंह नगर को सूचनार्थ प्रेषित।  
प्रतिलिपि अधिकासी अभियन्ता (नोडल अधिकारी) सिंचाई खण्ड रुद्रपुर को सूचनार्थ प्रेषित।

अधिकासी अभियन्ता  
सिंचाई खण्ड, सितारगंज

मुख्य चिकित्सा अधिकारी  
ऊधम सिंह नगर।

310/4

सेवा में,

सदस्य सचिव, जिला गंगा समिति / प्रभागीय वनाधिकारी  
तथा राष्ट्रीय वन प्रभाग, रुद्रपुर।

पत्रांक जे0चि0अ0 / 2023-24 / 13247

दिनांक 26.12.2023

विषय Regarding the compluance of the directions passed by the Honble National green tribunal (NGT) Principal Bence, New Delhi in OA No 200.2014 MC Mehta Vs Union of India in the matter related to ganga Pollution and its cleaning etc.

महोदय,

उपरोक्त विषयक आपके पत्र संख्या-2468/30-1 रुद्रपुर दिनांक 10.01.2024 के कम से अवगत कराना है कि निम्न बिन्दुओं पर धाही गयी सूचना निम्नानुसार प्रेषित है।

S. No.	point	Answer
a)	The per day total generation of bio medical waste in the district.	The information about bio medical waste generated almost every day in government and private hospitals of the district is as follows.

S.No.	Type of hospital	Yellow kg	Red Kg	Blue Kg	White Kg	Total Kg
1	Government Institute	86.25	102.91	73.72	2.58	265.46
2	Private Institute	91.11	125.95	53.33	6.6	276.99
3	Government+private	177.36	228.86	127.05	9.18	542.45

S. No.	point	Answer
b)	The manner of its treatment and disposal.	Biomedical waste treatment is done by disposal insulation, autoclaving and shredding the waste.

संलग्नक-उपरोक्तानुसार।

कृपया प्राप्ति स्वीकार करने की कृपा करें।

मुख्य चिकित्सा अधिकारी  
ऊधम सिंह नगर।

देशक

मुख्य चिकित्सा अधिकारी  
ऊधम सिंह नगर।

सेवा में

सदस्य सचिव जिला गंगा समिति / प्रभागीय वनाधिकारी  
तराई कन्द्रीय वन प्रभाग, रुद्रपुर।

पत्रांक

जै0शि0आ0 / 2023-24 /

दिनांक 26.12.2023

विषय

Regarding the compliance of the directions passed by the Honble National green tribunal (NGT) Principal Bence, New Delhi in OA No 200.2014 MC Mehta Vs Union of India in the matter related to ganga Pollution and its cleaning etc.

महोदय

उपरोक्त विषयक आपके पत्र संख्या-2458/30-1 रुद्रपुर दिनांक 10.01.2024 के काम में अवगत कराना है कि निम्न बिन्दुओं पर चाही गयी सूचना निम्नानुसार प्रेषित है।

S. No.	point	Answer
a)	What's the percentage of treated and untreated bio medical waste?	As per information collected from major percentage of treated & untreated bio medical waste is 100:0
b)	Where does the untreated Bio medical waste go?	As no untreated Bio Medical Waste is send for disposal so further details are zero

कृपया प्राप्ति स्वीकार करने की कृपा करें।

भवदीय,

  
मुख्य चिकित्सा अधिकारी  
ऊधम सिंह नगर।



प्रेषक,

उप निदेशक/भूवैज्ञानिक,  
भूतत्त्व एवं खनिकर्म विभाग,  
ऊधमसिंहनगर।

सेवा में,

सदस्य सचिव,  
जिला गंगा समिति/प्रभागीय वनाधिकारी,  
तराई केन्द्रीय वन प्रभाग, रुद्रपुर।

पत्रांक 1320 /भूखनि0वि0-ऊ0सि0नं0/जि0गं0स0प0/2023-24

दिनांक 16 जनवरी, 2024.

विषय:

Regarding the compliance of the direction passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Dehli in O.A No. 200. 2014-M.C Mehta Vs Union of India in the Matter related to Ganga pollution and its cleaning, etc.

महोदय,

उपरोक्त विषयक कृपया अपने कार्यालय के पत्र सं० 2314/30-1 दिनांक 04.01.2024 एवं 2458/30-1 दिनांक 10.01.2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० एन०जी०टी० द्वारा पारित आदेश दि० 24.11.2023 के अनुपालन में अवैध खनन के पंजीकृत मामले के सम्बन्ध में आख्या चाही गयी है।

इस सम्बन्ध में अवगत कराना है कि जिला स्तर/परगना स्तर पर अवैध खनन पर प्रभावी नियंत्रण एवं रोकथाम हेतु जिलाधिकारी महोदय, ऊधमसिंहनगर के आदेश सं० 1460/भू०खनि०ई०/उ०सि०नं०/मा० उ०न्याया०/अ०ख०/2022-23 दिनांक 30 मार्च, 2023, आदेश सं० 52/भू०खनि०ई०/उ०सि०नं०/मा० उ०न्याया०/अ०ख०/2022-23 दिनांक 18 अप्रैल, 2023 एवं आदेश सं० 53/भू०खनि०ई०/उ०सि०नं०/मा० उ०न्याया०/अ०ख०/2022-23 दिनांक 18 अप्रैल, 2023 के द्वारा जिला अवैध खनन निरोधक दल (District anti Illegal Mining Force) का गठन किया गया है, उक्त गठित समिति सम्बन्धी आदेश की प्रतियां संलग्न कर प्रेषित है, तथा जनपद अन्तर्गत वित्तीय वर्ष 2023-24 में वर्तमान तक उपखनिज के अवैध खनन, परिवहन एवं भण्डारण के पकड़े गये मामले एवं उनके विरुद्ध की गयी कार्यवाही से सम्बन्धित विवरण इस पत्र के साथ संलग्न कर महोदय को अग्रिम कार्यवाही हेतु सादर प्रेषित है।  
संलग्न:उपरोक्तानुसार।

भूवैज्ञानिक,  
उप निदेशक/भूवैज्ञानिक,  
ऊधमसिंहनगर।

पृ०सं०

/तददिनांकित।

प्रतिलिपि जिला गंगा समिति अध्यक्ष/जिलाधिकारी, ऊधमसिंहनगर को सूचनार्थ सादर प्रेषित।

उप निदेशक/भूवैज्ञानिक,  
ऊधमसिंहनगर।

सचिव, उत्तराखण्ड शासन, औद्योगिक विकास (खनन) अनुभाग-1, देहरादून के कार्यालय डाप संख्या-469/VII-  
A.1/2023/09(05)/2023 दिनांक मार्च 22, 2023 के द्वारा गा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका  
संख्या-17/2023 रोश लाल @ रोश कमोज बनाम उत्तराखण्ड राज्य एवं अन्य में गा0 उच्च न्यायालय द्वारा पारित आदेश दिनांक  
16.03.2023 के अनुपालन में राज्य के प्रत्येक जनपद में अवैध खनन पर प्रभावी नियंत्रण एवं रोकथाम हेतु जिला अद्वैत खनन निरोधक  
दल (District anti illegal Mining Force) का गठन किया गया है:-

- |   |   |          |
|---|---|----------|
| 1- जिलाधिकारी   | - | अध्यक्ष। |
| 2- वरिष्ठ पुलिस अधीक्षक   | - | सदस्य।   |
| 3- नोडल प्रभागीय वनाधिकारी  | - | सदस्य।   |
| 4- जिला खान अधिकारी   | - | सदस्य।   |
| 5- सम्भागीय परिवहन अधिकारी  | - | सदस्य।   |
| 6- जिलाधिकारी द्वारा जनपद का नामित ऐसा व्यक्ति,<br>जो उस क्षेत्र की परिस्थितिकी (Ecology) के<br>संरक्षण में रूचि रखता हो। | - | सदस्य।   |
| 7- सम्बन्धित खनन क्षेत्र के ग्राम प्रधान  | - | सदस्य।   |

शासन द्वारा गठित जनपद समिति के अनुपालन में जनपद उधमसिंहनगर में अवैध खनन पर प्रभावी नियंत्रण एवं  
रोकथाम हेतु जिला अद्वैत खनन निरोधक दल (District anti illegal Mining Force) हेतु निम्नानुसार समिति गठित की जाती है:-

- |   |   |          |
|---|---|----------|
| 1- जिलाधिकारी, उधमसिंहनगर   | - | अध्यक्ष। |
| 2- वरिष्ठ पुलिस अधीक्षक, उधमसिंहनगर   | - | सदस्य।   |
| 3- नोडल प्रभागीय वनाधिकारी, सम्बन्धित वन प्रभाग   | - | सदस्य।   |
| 4- जिला खान अधिकारी, उधमसिंहनगर   | - | सदस्य।   |
| 5- सम्भागीय परिवहन अधिकारी, उधमसिंहनगर  | - | सदस्य।   |
| 6- डॉ० आर०के० श्रीवास्तव (H.O.D.)<br>Professor & Head (Department of<br>Environmental Science) जी०बी० पन्त कृषि एवं तकनीकी<br>विश्वविद्यालय, पन्तनगर, उधमसिंहनगर। | - | सदस्य।   |
| 7- सम्बन्धित खनन क्षेत्र के ग्राम प्रधान  | - | सदस्य।   |

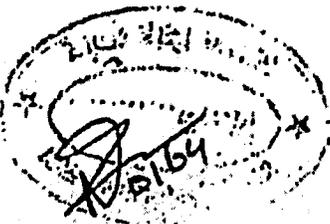
उक्त जिला स्तरीय अद्वैत खनन निरोधक दल (District anti illegal Mining Force) अद्वैत खनन पर प्रभावी नियंत्रण एवं  
रोकथाम हेतु प्रभावी कार्यवाही करना सुनिश्चित करेंगे।  
दिनांक: 30/03/2023

हो-  
( युगल किशोर पना )  
जिलाधिकारी  
उधमसिंहनगर।

कार्यालय भूतत्व एवं खनिकार्य ईकाई, उद्योग निदेशालय, उत्तराखण्ड, उधमसिंहनगर।  
संख्या- 1460 / भूतत्व/ई०-उ०/सि०/गा०/उ०/न्याया/अ०ख०/2022-23 दिनांक 30 मार्च 2023  
प्रतिलिपि निम्नांकित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित:-

- 1- वरिष्ठ पुलिस अधीक्षक, उधमसिंहनगर।
- 2- नोडल प्रभागीय वनाधिकारी, तराई पूर्वी/पश्चिम/केन्द्रीय वन प्रभाग, हल्द्वानी/सामनगर जिला नैनीताल, रुड़की उधमसिंहनगर।
- 3- जिला खान अधिकारी, उधमसिंहनगर।
- 4- प्रभागीय अधिकारी, खनन, कलेक्ट्रेट, उधमसिंहनगर।
- 5- सम्भागीय परिवहन अधिकारी, उधमसिंहनगर।
- 6- डॉ० आर०के० श्रीवास्तव (एम०ओ०डी०) (इकोलॉजिकल साइंस) जी०बी० पन्त कृषि एवं तकनीकी विश्वविद्यालय, पन्तनगर उधमसिंहनगर।
- 7- सम्बन्धित खनन क्षेत्र के ग्राम प्रधान द्वारा सम्बन्धित तहसीलदार।

( जय शंकर सिंह )  
अपर जिलाधिकारी (उ०/स०)  
उधमसिंहनगर।  
30/03/2023



सचिव, उत्तराखण्ड शारण, औद्योगिक विकास (खन) अनुभाग-1, देहरादून के कार्यालय डाप संख्या-469/VII-संख्या-17/2023 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य एवं अन्य में गौ उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका 16.03.2023 के अनुपालन में राज्य के प्रत्येक जनपद में अवैध खनन पर प्रभावी नियंत्रण एवं रोकथाम हेतु जिला अवैध खनन निरोधक दल (District anti illegal Mining Force) का गठन किये जाने के फलस्वरूप जनपद क्षेत्रान्तर्गत उपखण्ड स्तर पर निम्न समिति का गठन किया जाता है:-

- |   |   |          |
|---|---|----------|
| 1- सम्बन्धित क्षेत्र के उप जिलाधिकारी   | - | अध्यक्ष। |
| 2- सम्बन्धित क्षेत्र के पुलिस क्षेत्राधिकारी  | - | सदस्य।   |
| 3- सम्बन्धित क्षेत्र के उप प्रभागीय वनाधिकारी                                       | - | सदस्य।   |
| 4- जिला खान अधिकारी/खान निरीक्षक  | - | सदस्य।   |
| 5- सम्बन्धित क्षेत्र के सहायक सांग्गातीय परिवहन अधिकारी (प्रवर्तन) रुद्रपुर/काशीपुर | - | सदस्य।   |
| 6- सम्बन्धित क्षेत्र के ग्राम प्रधान  | - | सदस्य।   |

उक्त उपखण्ड स्तरीय समिति अवैध खनन/परिवहन एवं भण्डारण से सम्बन्धित प्राप्त शिकायतों के अंकन हेतु अपने-अपने कार्यालय में निम्न प्रारूप के अनुसार रजिस्टर तैयार कर प्राप्त शिकायतों का अंकन करने उपरान्त प्रत्येक शिकायत का 07 दिवस अन्तर्गत अनिवार्य रूप से निस्तारण करते हुए प्रत्येक माह में प्राप्त शिकायतों/निस्तारित शिकायतों का विवरण जिला स्तरीय समिति को उपलब्ध कराना सुनिश्चित करेगी।

क्र० सं०	शिकायतकर्ता का नाम/ पिता पति का नाम	शिकायतकर्ता का पता	शिकायती पत्र का दिनांक	शिकायत का क्षेत्र	शिकायत पत्र का विषय/प्रकार	उपखण्ड स्तर पर प्राप्त शिकायत का दिनांक	कृत कार्यवाही का विवरण	रिपोर्टिंग का दिनांक
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दिनांक: 17/04/2023

हो-  
(युगल किशोर पन्त)  
जिलाधिकारी,  
ऊधमसिंहनगर।

कार्यालय भूतत्व एवं खनिकर्म, ईकाई, उद्योग निदेशालय, उत्तराखण्ड, ऊधमसिंहनगर।  
/मूखनि०ई०-उ०सि०न०/मा० उ०न्याया०/अ०ख०/2022-23

संख्या- 52

दिनांक 18-04-2023

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित:-

- 1- सगस्त उपजिलाधिकारी, जनपद ऊधमसिंहनगर।
- 2- सगस्त क्षेत्राधिकारी पुलिस, जनपद ऊधमसिंहनगर।
- 3- सगस्त उपप्रभागीय वनाधिकारी जनपद ऊधमसिंहनगर।
- 4- उपनिदेशक खनन को इस निर्देश के साथ प्रेषित कि उपरोक्त प्रारूपानुसार रजिस्टर तैयार कर जिला स्तर पर प्राप्त शिकायतों का अंकन करने उपरान्त प्रत्येक शिकायत का 07 दिवस अन्तर्गत अनिवार्य रूप से निस्तारण करना सुनिश्चित करें।
- 5- जिला खान अधिकारी/खान निरीक्षक जनपद ऊधमसिंहनगर।
- 6- सहायक सांग्गातीय परिवहन अधिकारी (प्रवर्तन) रुद्रपुर/काशीपुर जनपद ऊधमसिंहनगर।
- 7- सम्बन्धित खनन क्षेत्र के ग्राम प्रधान द्वारा सम्बन्धित तहसीलदार।

(गनीष बिष्ट)  
प्रभारी अधिकारी खनन,  
ऊधमसिंहनगर।

**::आदेशः**

सचिव, उत्तराखण्ड शासन, औद्योगिक विकास (खनन) अनुभाग-1, देहरादून के कार्यालय द्वारा संख्या-469/VII-A-1/2023/09(05)/2023 दिनांक मार्च 22, 2023 के द्वारा मा0 उच्च न्यायालय, उत्तराखण्ड नैनीताल में योजित जनहित याचिका संख्या-17/2023 रमेश लाल @ रमेश कम्बोज बनाम उत्तराखण्ड राज्य एवं अन्य में मा0 उच्च न्यायालय द्वारा पारित आदेश दिनांक 16.03.2023 के अनुपालन में राज्य के प्रत्येक जनपद में अवैध खनन पर प्रभावी नियंत्रण एवं रोकथाम हेतु जिला अवैध खनन निरोधक दल (District anti illegal Mining Force) का गठन किये जाने के फलस्वरूप जनपद क्षेत्रान्तर्गत उपखण्ड स्तर पर गठित समिति के सहयोग/निरीक्षण हेतु राजस्व निरीक्षक स्तर पर निम्न कमेटी का गठन किया जाता है।

- 1- सम्बन्धित क्षेत्र के राजस्व निरीक्षक
- 2- सम्बन्धित क्षेत्र के चौकी इन्चार्ज/सहायक उपनिरीक्षक पुलिस/हैड कारस्टेबल
- 3- सम्बन्धित क्षेत्र के वन क्षेत्र अधिकारी/वन दरोगा
- 4- जिला खान निरीक्षक/खनिज मोहररि
- 5- सम्बन्धित क्षेत्र के ग्राम प्रधान

सम्बन्धित उपजिलाधिकारी राजस्व निरीक्षक क्षेत्रानुसार अपने-अपने स्तर से कमेटी का गठन करना सुनिश्चित करेंगे।

राजस्व निरीक्षक स्तर पर गठित कमेटी अपने-अपने क्षेत्रान्तर्गत औद्योगिक निरीक्षण कर अद्वैत खनन/परिवहन/भण्डारण पाये जाने पर उपखण्ड स्तर पर गठित समिति को अग्रगत करायेगी एवं उपखण्ड स्तर पर गठित समिति विधिवत रूप से कार्यवाही अमल में लाते हुए अपनी बिन्दुवार आख्या उपलब्ध कराना सुनिश्चित करेगी।

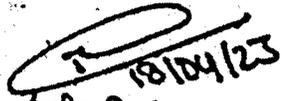
दिनांक: 17/04/2023

ह0-  
(युगल किशोर पन्त)  
जिलाधिकारी,  
ऊधमसिंहनगर।

कार्यालय मूतत्व एवं खनिकर्म ईकाई, उद्योग निदेशालय, उत्तराखण्ड, ऊधमसिंहनगर।  
संख्या- 53 /मूखनि0ई0-स0सि0न0/मा0 उ0न्याया0/अ0ख0/2022-23 दिनांक 18-04-2023

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित:-

- 1- समस्त उपजिलाधिकारी, जनपद ऊधमसिंहनगर।
- 2- समस्त तहसीलदार जनपद ऊधमसिंहनगर को इस निर्देश के साथ प्रेषित की अपने-अपने क्षेत्रान्तर्गत के समस्त अधिकारी/कर्मचारी को अपने स्तर से अग्रगत कराना सुनिश्चित करें।

  
(मनीष बिष्ट)  
प्रमारी अधिकारी खनन,  
ऊधमसिंहनगर।



जनपद-ऊधमसिंहनगर क्षेत्रान्तर्गत वर्ष 2023-24 (माह अप्रैल 2023 से माह दिसम्बर 2023 तक) अवैध खनन, भण्डारण, परिवहन के पकड़े गये प्रकरणों एवं वसूल धनराशि का विवरण।

क्र.सं०	प्रकरण	2023-24 (माह अप्रैल 2023 से दिसम्बर 2023 तक)		2023-24 (माह अप्रैल 2023 से दिसम्बर 2023 त	
		पकड़े गये कुल प्रकरण	आरोपित किये जाने हेतु संस्तुत कुल धनराशि (रुपया में)	जमा/वसूली के कुल प्रकरण	जमा/वसूली की गयी धन (रुपया में)
1-	अवैध खनन	57	30,79,76,149-00	02	1,32,000-
2-	अवैध भण्डारण	32	10,74,82,131-00	19	4,02,18,872-00
3-	अवैध परिवहन (वाहन)	267	1,18,88,158-00	267	1,18,88,158-00
	कुल योग:-	356	42,73,46,438-00	288	5,22,39,030-00

  
 जमा निरीक्षक  
 कृते- उप निदेशक/भूवैज्ञानिक,  
 ऊधमसिंहनगर।

